

Dak Register on 01/11/2017

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
4216/2017	02/11/2017	CESTAT/AHD/ADMN/21/2012 DTD 31/10/17	SH. UMA SHANKAR VERMA, AR, AHMD	PROGRESS REPORT OF OA NO. 479 OF 2017	DR(A)			
4217/2017	02/11/2017	NIL	SH.A. MOHAN KUMAR, REGISTRAR	INTIMATION UNDER CCS (CONDUCT) RULES FOR MOVABLE PROPERTY	DR(A)			
4218/2017	02/11/2017	G-25014/MOF/DEA/CCA/IR-48/2016-17/697-98 DATED 26/10/2017	ACCOUNTS OFFICER(IA W,HQ),	INTERNAL AUDIT REPORT ON THE ACCOUNTS OF CESTAT KOLKATA FOR THE PERIOD 01/04/2013 TO 31/03/2016	Account Section			
4219/2017	02/11/2017	1(3)-CR/2013 DATED 30/10/2017	S.K. BISWAS, UNDER SECRETARY(ADMN), DEPARTMENT OF EXPENDITURE	REQUEST FOR APAR AND NRC DOSSIER	DR(A)			
4220/2017	02/11/2017	4A/ESTT/ACCM/CESTAT/KOL/98-PART-I DATED 01/11/2017	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT,	REGARDING INSTALLATION OF CCTV CAMERAS IN COURT	DR(A)			

			KOLKATA	ROOMS				
4221 /201 7	02/1 1/20 17	A-45()/MISC- AR/ADMIN/CHE/2014 DATED 30/10/2017	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	OBSERVANCE OF VIGILANCE WEEK	DR(A)			
4222 /201 7	02/1 1/20 17	CESTAT/MUM/DC/2017	T.VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDIN G OF DISABILITY CETIFICATE OF SHRI R.S. PADWAL(MTS) AND SRI SUNIL G NAIK(MTS)	DR(A)			
4223 /201 7	02/1 1/20 17	NIL	S.K. TIWARI, ASSTT. REGISTRAR, CESTAT, BANGALORE	CLARIFICATI ON RGARDING CLASSES IN PART TIME PH.D	DR(A)			
4224 /201 7	02/1 1/20 17	NIL DATED 31/10/2017	SULEKHAK BEEVI C.S., MEMBER(J)	REGARDING WILLINGNES S FOR A TRANSFER TO MUMBAI	DR(A)			
4225 /201 7	02/1 1/20 17	NIL DATED 30/10/2017	ANIL CHAOUDHU RY, MEMBER (J), CESTAT, ALLAHABAD	JOINING REPORT ON 30/10/2017	DR(A)			
4226 /201 7	02/1 1/20 17	C41/04/2017-ESTT. DATED 20/09/2017	K.K. SUJA, JOINT COMMISSIO NER OF CUSTOMS(P &V)	MACP SCHEME REGARDING	DR(A)			
4227 /201 7	02/1 1/20 17	CESTAT/MUM/RSP/2017/ 830 DATED 30/10/17	T. VISWAS PRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	INTIMATION OF PURCHASE OF FLAT AT GOREGAON, MUMBAI	DR(A)			

				UNDER CCS RULES REGARDING				
4228 /201 7	02/1 1/20 17	CESTAT/MUM/JKM/2017 DATED 30/10/2017	T.VISWAPRA KASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	INTIMATION OF PURCHASE OF FLAT AT UPPER THANE,MUM BAI- NASHIK HIGHWAY UNDER CCS RULES REGARDING	DR(A)			
4229 /201 7	02/1 1/20 17	NIL	ANIL CHOUDHAR Y, MEMBER(J), CESTAT, ALLAHABAD	DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER, 17	Com puter Cell			
4230 /201 7	02/1 1/20 17	31237,31338 & 31343/2017/SEC.ELM. DATED 26/10/2017	ASSISTANT REGISTRAT, SUPREME COURT INDIA, NEW DELHI	REGARDING APPEAL NO. 16137,15972,15 987/2017	DR(J)			
4231 /201 7	02/1 1/20 17	NIL	T K JAYARAMAN	REG ERROR IN NAME	DR(A)			
4232 /201 7	02/1 1/20 17	16838/2017/SEC-XIV DATED 24/10/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	REGARDING APPEAL NO. 10008/2017	DR(J)			
4233 /201 7	02/1 1/20 17	36(1)/MISC JUDICIAL/CESTAT/ALD 2015 DATED 27/10/2017	ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR/ HOO, CESTAT, ALLAHABAD	DISPOSAL/PE NDING OF APPEALS	DR(J)			
4234	02/1	VIII(HQ)/10/I&G/REVIEW	ASSISTANT	REGARDING	DR(A)			

/2017	1/2017	/210/2013/10943 DATED 27/10/2017	COMMISSIONER (REVIEW), ACC(IMPORT)	APPEAL NO C/78/2012 AND CC(A).CUS/I&G/230/2011	J)			
4235/2017	02/11/2017	VIII(HQ)/10/I&G/REVIEW /210/2013 DATED 27/10/17	ASSISTANT COMMISSIONER (REVIEW), ACC(IMPORT)	REGARDING APPEAL NO C/78/2012 AND CC(A)/CUS/I&G/230/2011	DR(J)			
4236/2017	02/11/2017	VIII(HQ)/ACC IMP/REVIEW/356/2017 DATED 27/10/2017/10940 DATED 24/10/2017	ASSISTANT COMMISSIONER(REVIEW)	REQUEST FOR FINAL ORDER PASSED BY CESTAT	DR(J)			
4237/2017	02/11/2017	VIII(HQ)ACCIMP/REVIEW/356/2017/1940 DATED 27/10/2017	ASSISTANT COMMISSIONER (REVIEW)	REQUEST FOR FINAL ORDER PASSED BY CESTAT	DR(J)			
4238/2017	02/11/2017	NIL	P.K. PANDEY, SUPERINTENDENT	SELECTION OF ARVIND SINGH AS MEMBER OF CESTAT.	PA			
4239/2017	02/11/2017	NIL DATED 30/10/2017	ASHOK JINDAL, M (J)	ADVANCE NOTICE FOR GOING ON STRIKE BY CHANDIGARH INDIRECT TAX PRACTITIONERS ASSOCIATION , REGARDING	PA			
4240/2017	02/11/2017	NIL DATED 01/11/2017	ARCHANA WADHWA, MEMBER(J)	REGARDING TOUR FROM 4TH TO 8TH DECEMBER, 17	PA			
4241/2017	02/11/2017	NIL	DEVENDER SINGH,	REGARDING APPEAL NO.	PA			

7	17		MEMBER(T), CESTAT, CHANDIGAR H	E/1678- 1680/2009				
4242 /201 7	02/1 1/20 17	NIL	ANIL CHOUDHAR Y, MEMBER(J),C ESTAT, ALLAHABAD	INFORMATIO N REGARDING RESERVE ORDERS FOR THE MONTH OF OCTOBER,17	PA			
4243 /201 7	03/1 1/20 17	NIL	SH. B. RAVICHAND RAN, M(T), DELHI	ENCASHMEN T OF 10 DAYS-LTC	DR(A)			
4244 /201 7	03/1 1/20 17	11/2/2017-IFU-II	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	ALLOCATION OF FUND UNDER MAJOR HEAD 7610-LOANS TO GOVT. SERVANTS UNDER GRANT NO29- DEPT. OF ECONOMIC AFFAIRS FOR FY 17-18	DR(A)			
4245 /201 7	03/1 1/20 17	NIL	MANOHAR LAL, UDC	APPLICATION FOR EL FROM 20/11/17 TO 22/11/17	DR(A)			
4246 /201 7	03/1 1/20 17	NIL	JYOTI, LDC	EL APPLICATION FOR 23/10/17	DR(A)			
4247 /201 7	03/1 1/20 17	2/27/CESTAT/STATIONA RY/CHD/2016	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGAR H	REQUIREMEN T OF COURT DIARIES FOR THE YEAR 2018	DR(A)			
4248	03/1	NIL	SHRADDHA	REGARDING	DR(A)			

/2017	1/2017		MISHRA, STENOGRAPHER GR III	CREDIT OF JOINING TIME PAY AND LEAVE	A)			
4249/2017	03/11/2017	NIL	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	REGARDING PURCHASE COMMITTEE	DR(A)			
4250/2017	03/11/2017	NIL	LALIT PRASAD PANT, SR. PRIVATE SECRETARY	REGARDING UPGRADATION OF PAY	DR(A)			
4251/2017	03/11/2017	A-20(1)/PERS FILE/PLM-UDC/CHE/2017	L.MANO HAR, ASST.REGISTRAR, CESTAT, CHENNAI	FORWARDING OF CAT O.A. NO. 120/4792/017 IN RESPECT OF SHRI PURUSHOTTA M LAL MEENA, UDC	DR(A)			
4252/2017	03/11/2017	11/CESTAT/HYD/ADMIN/15/243 DATED 30/10/17	KRIPA SHANKER, ASST. REGISTRAR, CESTAT, HYDERABAD	OBSERVANCE OF VIGILANCE AWARENESS WEEK 17	DR(A)			
4253/2017	03/11/2017	01/CESTAT/BANG/SKT DATED 30/10/17	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	forwarding of application for higher study in part time ph.d	DR(A)			
4254/2017	03/11/2017	NIL	SAKAL DEO SAH, COURT MASTER	APPLICATION FOR 28 DAYS LEAVE ON MEDICAL GROUND	DR(A)			
4255/2017	03/11/2017	4/6/2016/SR DATED 01/11/17	M LATHA, ASST.	RECRUITMENT TO 02	DR(A)			

7	17		DIRECTOR, SSC	VACANCIES FOR THE POST OF COURT MASTER				
4256 /201 7	03/1 1/20 17	NIL DATED 02/11/17	SUNIL KUMAR, T.O. CESTAT, NEW DELHI	FORWARDIN G OF REPRESENTA TION DATED 02.11.17	DR(A)			
4257 /201 7	03/1 1/20 17	CESTAT(EZB)/LEAVE/PK C/2016/2 DATED 02/11/17	P.K. CHOUDHAR Y, MEMBER (JUDICIAL)	EARNED LEAVE REGARDING	DR(A)			
4258 /201 7	03/1 1/20 17	NIL	M.V. RAVINDRAN, MEMBER (J)	REGARDING TOUR DATES REQUEST	PA			
4259 /201 7	03/1 1/20 17	NIL	B. RAVICHAND RAN, MEMBER (T)	REQUEST FOR ADVANCE FOR LTC	Acc ount Secti on			
4260 /201 7	03/1 1/20 17	NIL DATED 29/10/17	B.R. TRIPATHI, ADVOCATE	REGARDING TRANSFER OF APPEAL NO. C/22244,22426- 22428-DB ALONG WITH CASE RECORD	Tech nical Offi cer			
4261 /201 7	03/1 1/20 17	30789/2017(XIV) DATED 27/10/17	ASST. REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 16991 OF 2017	DR(J)			
4262 /201 7	03/1 1/20 17	NIL	M.V.RAVIND RAN, MEMBER(J)	DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER	Com puter Cell			
4263 /201 7	03/1 1/20 17	NIL	B.RAVICHAN DRAN, MEMBER (T)	DISPOSAL STATEMENT FOR THE	Com puter Cell			

				MONTH OF OCTOBER				
4264 /201 7	03/1 1/20 17	NIL	S.K. MOHANTY, MEMBER (J)	DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER	Computer Cell			
4265 /201 7	03/1 1/20 17	NIL	SATPAL SINGH, MTS	REQUEST FOR CHANGE OF CHOWKIDAR DUTY REGARDING	DR(A)			
4266 /201 7	03/1 1/20 17	NIL	V.PADMANA BHAN, MEMBER(T)	DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER,17	Computer Cell			
4267 /201 7	03/1 1/20 17	CESTAT/MUM/2017	T.VISWAPRA KASH, DEPUTY REGISTRAR	CCTV INSTALLATION IN THE COURT HALLS AT MUMBAI	Computer Cell			
4268 /201 7	03/1 1/20 17	G-4(1)ACCTS-TOUR-TFR/CESTAT/CH/2017	ASSISTANT REGISTRAR, CESTAT, CHENNAI	TRANSFER TA CLAIM OF MS ARCHANA WADHWA, MEMBER (J)	DR(A)			
4269 /201 7	03/1 1/20 17	NIL	SAKAL DEO SAH	MEDICAL REIMBURSEMENT CLAIM FORM	DR(A)			
4270 /201 7	03/1 1/20 17	NIL	ATIN SHARMA, MTS	EL APPLICATION FROM 30/10/17 TO 02/11/17	DR(A)			
4271 /201 7	03/1 1/20 17	NIL	SUNIL KUMAR, T.O., CESTAT	PERMISSION TO AVAIL C.L. ON 6 & 7 NO.2017	AR/Cus			
4272 /201	03/1 1/20	CESTAT/AHD/DISPOSAL STATEMENT/06/2016/432	U.S. VERMA, ASST.	DISPOSAL STATEMENT	Computer			

7	17	DATED 31/10/17	REGISTRAR	OF CESTAT, AHMEDABAD	Cell			
4273 /201 7	03/1 1/20 17	CESTAT/AHD/ADMN/21/2 012	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABA D	PROGRESS REPORT OF OA NO. 479 OF 2017 IN R/O SHRI PURUSHOTTA M LAL MEENA	DR(A)			
4274 /201 7	03/1 1/20 17	11/CESTAT/HYD/ADMIN/ 15/247 DATED 31/10/17	KRIPA SHANKER, ASST. REGISTRAR, CESTAT, HYDERABAD	FURNISHING INFORMATIO N ABOUT THE COURT HALLS FOR INSTALLATIO N OF CCTV MONITORING SYSTES	Com puter Cell			
4275 /201 7	03/1 1/20 17	CESTAT/AHD/ADMN/21/2 012/429	UMA SHANKAR VERMA, ASST REGISTRAR	FORWARDIN G OF ORDER SHEET DATED 26/10/17 IN R/O SHRI PURUSHOTTA M LAL MEENA, UDC	DR(A)			
4276 /201 7	03/1 1/20 17	C41/04/2017-ESTT.	K.K. SUJA, JOINT COMMISSIO NER OF CUSTOMS (P&V)	ESTABLISHM ENT- CHENNAI CUSTOM HOUSE- MACP SCHEME FOR APPRAISERS	DR(A)			
4277 /201 7	03/1 1/20 17	NIL DATED 31/10/2017	PRASHANT AGRAWAL, CATERERS & CONTRACTO RS	APPEAL FILED BY M/S PRASHANT AGRAWAL AGAINST THE ORDER-IN- APPEAL NO. BHO-EXCUS-	Tech nical Offi cer			

				001-APP-36-17-18 DATED 10/07/2017				
4278 /2017	03/1 1/20 17	CESTAT/MUM/DC/2017/834 DATED 31/10/17	T. VISWA PRAKASH, DEPUTY REGISTRAR	FORWARDING OF DISABILITY CERTIFICATE OF SHRI R.S. PADWAL (MTS) AND SHRI SUNIL G NAIK(MTS)	DR(A)			
4279 /2017	03/1 1/20 17	NIL DATED 26/10/17	MAHESH KUMAR, SR. PS, CESTAT, CHANDIGARH	APPLICATION FOR COMPUTER ADVANCE	DR(A)			
4280 /2017	03/1 1/20 17	24303/2017/SEC.ELM. DATED 30/10/17	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 13625/2017	DR(J)			
4281 /2017	03/1 1/20 17	E/1678-1680/2009 &E/2100/09	DEVENDER SINGH, MEMBER (T)	NOTICE REGARDING HEARING ON 10/01/17	PA			
4282 /2017	03/1 1/20 17	NIL	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	REPORT IN TERM OF CIRCULAR F. NO. 01/04/CIRCULAR/CESTAT/2014	PA			
4283 /2017	03/1 1/20 17	CESTAT/AHD/ADMN/09/2016/430 DATED 27/10/17	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABAD	REGARDING RE-CONSTITUTE THE LOCAL PURCHASE COMMITTEE	DR(A)			
4284 /2017	03/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 31.10	ROHIT KUMAR SHUKLA,	TRANSFER MISC APPLICATION	DR(J)			

			ASST. REGISTRAR/ HOO	NO 51669/2015 REGARDING				
4285 /201 7	03/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 31.10	ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR./ HOO, CESTAT, ALLAHABAD	TRANSFER MISC APPLICATION NO 51669/2015	Technical Offi cer			
4286 /201 7	03/1 1/20 17	IV(16)/R/UDR/05/2017/137 88 DATED 31/10/2017	C.K. JAIN, COMMISSIO NER, CENTRAL GOODS & SERVICE TAX, UDAIPUR	FILING OF APPEAL AGAINST THE ORDER-IN- ORIGINAL NO UDZ-EXCUS- 000-COM- 0014-17-18 DATED 06/07/2017	Technical Offi cer			
4287 /201 7	03/1 1/20 17	MS/SM/2017/CESTAT DATED 01/11/2017	S.R.MOKAL, SPS TO MEMBER(J), CESTAT, WEST ZONAL BRANCH	INFORMATIO N REGARDING RESERVED ORDERS & MONTHLY DISPOSAL STATEMENT FOR THE MONTH OF OCT 17 IN RESPECT OF SHRI RAMESH NAIR, MEMBER(J)	PA			
4288 /201 7	03/1 1/20 17	NIL	RAJESH KUMAR GOYAL, APPELLANT	REGARDING APPEAL DIARY NO. - 515002017	Technical Offi cer			
4289 /201 7	03/1 1/20 17	CESTAT/PF/DNP/17/831	T. VISWAPRAK ASH,	REGARDING RETAINING OF LAPTOP	Com puter Cell			

			DEPUTY REGISTRAR, CESTAT, MUMBAI	FROM DR. D.N.PANDA				
4290 /201 7	03/1 1/20 17	CESTAT/MUM/STAT(R)/2017	V.K.SINHA	DISPOSAL STATEMENT OF SHRI D.N.PANDA	Computer Cell			
4291 /201 7	03/1 1/20 17	NIL	N.RAJA., SR. PS	MONTHLY DISPOSAL STATEMENT IN R/O SHRI S.S. GARG	Computer Cell			
4292 /201 7	06/1 1/20 17	NIL	J.K.GOLAY, SPS	ELECTRICITY BILLS FOR OCT 17	DR(A)			
4293 /201 7	06/1 1/20 17	NIL	SHRI. A. MOHAN KUMAR, REGISTRAR	E.L. 13.11. TO 20.11 AND HPL 21.11 TO 24.11.17	DR(A)			
4294 /201 7	06/1 1/20 17	NIL	HARISH, LDC	JOINING REPORT ON 06.11.2017 (FN)	DR(A)			
4295 /201 7	06/1 1/20 17	NIL	V. PADMANABHAN, MEMBER(J)	FORM OF APPLICATION FOR REVISED LEAVE	DR(A)			
4296 /201 7	06/1 1/20 17	1/MISC/GD/ADC/2017/1565	GOVIND KRISHNA DIXIT, COMMISSIONER(AR)	PASSING OF JUDICIAL ORDERS BY CESTAT DIVISION BENCH AT MUMBAI BEYOND THE PRESCRIBED PERIOD OF 180 DAYS	DR(J)			
4297 /201 7	06/1 1/20 17	24(1)/TFR FILE/CESTAT/ALD 2015 DT 31.10	ROHIT KUMAR SHUKLA, ASST.	TRANSFER OF 02 SETS OF APPEAL NO E/839/2012-	AR/SM			

			REGISTRAR/ HOO	EX(SM)				
4298 /201 7	06/1 1/20 17	NIL DATED 03/11/2017	B. RAVICHAND RAN, MEMBER (T)	CL AND RH APPLICATION ALONG WITH LTC	DR(A)			
4299 /201 7	06/1 1/20 17	NIL DATED 30/10/17	DEVENDER SINGH, MEMBER (T)	APPLICATION FOR 1/2 DAY CL	DR(A)			
4300 /201 7	06/1 1/20 17	NIL DATED 03/11/17	MADHU MOHAN DAMODHAR, MEMBER(T)	APPLICATION FOR TWO DAYS EL AND ONE DAY RH ALONG WITH STATION LEAVE PERMISSION	DR(A)			
4301 /201 7	06/1 1/20 17	NIL	BINEESH KUMAR K.S., DEPUTY REGISTRAR	APPLICATION FOR 05 DAYS EL	DR(A)			
4302 /201 7	06/1 1/20 17	NIL	P.K.NEELA REDDY, SR. P.S.	MONTHLY DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER 17	Com puter Cell			
4303 /201 7	06/1 1/20 17	22839/17/SC/XIV DATED 27TH OCT 2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 11035 OF 2017	DR(J)			
4304 /201 7	06/1 1/20 17	R20011/236/2017- AD.1C(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA/CPIO	TRANSFER OF RTI APPLICATION U/S 6(3) OF THE RTI ACT	CPI O			
4305 /201 7	06/1 1/20 17	NIL	G.S. BHANGOO, PRESIDENT	REGARDING MEETING HELD FOR	PA			

					ONGOING ABSTINENCE OF COURT WORK				
4306 /201 7	06/1 1/20 17	NIL		ARCHANA WADHWA, MEMBER(J)	REGARDING TOUR IN 1ST WEEK OF DECEMBER	PA			
4307 /201 7	06/1 1/20 17	NIL		MADHU MOHAN DAMODHAR, MEMBER (T)	DISPOSAL STATEMENT FOR THE MONTH OF OCT17	Com puter Cell			
4308 /201 7	06/1 1/20 17	NIL		MS SULEKHA BEEVI C.S., MEMBER (J)	DISPOSAL STATEMENT FOR THE MONTH OF OCT17	Com puter Cell			
4309 /201 7	06/1 1/20 17	DISPOSAL/CHD/M(J)		ASHOK JINAL, M (J)	REGARDING DISPOSAL OF CASES	DR(A)			
4310 /201 7	06/1 1/20 17	NIL		SULEKHA BEEVI C.S., MEMBER(J)	REGARDING TRANSFER TO MUMBAI	DR(A)			
4311 /201 7	06/1 1/20 17	NIL		KAMLA, MTS	VOUCHER FOR REIMBURSEM ENT OF CONVEYANC E CHARGES	Acc ount Secti on			
4312 /201 7	06/1 1/20 17	NIL		BAHADUR SINGH RAWAT, UDC	VOUCHER FOR REIMBURSEM ENT OF CONVEYANC E CHARGES	Acc ount Secti on			
4313 /201 7	06/1 1/20 17	36/(1)/MISC JUDICIAL/CESTAT/ALH2 015 DATED 02/11/2017		ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	FURNISHING INFO ABOUT THE COURT HALLS FOR INSTALLATIO N OF CCTV	Com puter Cell			
4314	06/1	24/(1)/TFR		ROHIT	TRANSFER PF	DR(

/2017	1/2017	FILE/CESTAT/ALD 2015 DT 02.11	KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	P;D RECPRDS REGARDOMG	J)			
4315/2017	06/11/2017	2/27/CESTAT/STATIONARY/CHD/2016	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	REQUIREMENT OF COURT DIARIES FOR THE YEAR OF 2018	DR(A)	CT		
4316/2017	06/11/2017	NIL	MUKESH GUPTA, ASST. REGISTRAR, CHANDIGARH	MONTHLY REPORT	Technical Officer			
4317/2017	06/11/2017	1(1)/CESTAT/P&M/PUR/CHD/2015	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	RENEWAL OF LEASE AGREEMENT DEED FOR CESTAT, CHANDIGARH	DR(A)			
4318/2017	06/11/2017	NIL	PANKAJ MALIK, AUTHORISED REPRESENTATIVE	RAJASTHAN STATE INDUSTRIAL DEV.& INVESTMENT CORPORATION LTD. E.P.I.P INDUSTRIAL AREA, NEEMRANA, BEHROR, ALWAR	Technical Officer			
4319/2017	06/11/2017	S.TAX/CESTAT/2017	SANTHOSH KUMAR TIWARI, ASST. REGISTRAR	CONSTITUTION OF LARGER BENCH	PA			

4320 /201 7	06/1 1/20 17	01/CESTAT/BANG/ADMN	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	FURNISHING INFO ABOUT THE COURT HALLS FOR INSTALLATIO N OF CCTV	Com puter Cell			
4321 /201 7	06/1 1/20 17	01/CESTAT/BANG/SKT	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	FORWARDIN G OF LEAVE APPLICATION	DR(A)			
4322 /201 7	06/1 1/20 17	01/CESTAT/BANG/RR	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	PENDENCY STATEMENT FOR THE MONTH OF OCT 17	Tech nical Offi cer			
4323 /201 7	06/1 1/20 17	CESTAT/MUM/STAT/2016	T.VISWAPRA KASH, DEPUTY REGISTRAR	SUBMISSION OF STATEMENT OF DISPOSAL FOR THE MONTH OF OCT 17	Tech nical Offi cer			
4324 /201 7	06/1 1/20 17	CESTAT/OUT SOURCE/MUM/17	T. VISWAPRA KASH, DEP. REGISTRAR	COMPLIANCE OF CIRCULAR DATED 07.02.2017	DR(A)	CT		
4325 /201 7	06/1 1/20 17	NIL	M.K.SINHA, ASST. REGISTRAR	SENDING OF ORIGINAL RECORDS IN THE APPEAL NO. C/85893,85896, 85898/15- MUM	PA			
4326 /201 7	06/1 1/20 17	NIL	M.K.SINHA, ASST. REGISTRAR	SENDING OF ORIGINAL RECORDS IN THE APPEAL	PA			

				NO. C/85893,85896, 85898/15- MUM				
4327 /201 7	06/1 1/20 17	CESTAT/MUM/2017	T.VISWAPRA KASH, DEP. REGISTRAR,	CCTV INSTALLATIO N IN THE COURT HALLS AT MUMBAI	Com puter Cell			
4328 /201 7	06/1 1/20 17	01/CESTAT/ BANG- ORDERS	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	WEEKLY STATEMENT FOR DISPATCH OF ORDERS	Com puter Cell			
4329 /201 7	06/1 1/20 17	09/CESTAT/BANG/COMP	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	REGARDING OFFICIAL LAPTOP & OTHER HARDWARE	Com puter Cell			
4330 /201 7	07/1 1/20 17	CESTAT/AHD/ADMN/21/2 012 DTD 7.11.2017	AR, AHMEDABA D	FOR APPOINTING SR. CENTRAL GOVT. COUNSEL IN O.A. NO. 120479/2017	DR(A)			
4331 /201 7	07/1 1/20 17	NIL	ANIL CHOUDHAR Y, MEMBER (J)	JOINING REPORT	DR(A)			
4332 /201 7	07/1 1/20 17	CESTAT(EZB)/LEAVE/PK C/2016/2	P.K. CHOUDHAR Y, MEMBER(J)	JOINING REPORT	DR(A)			
4333 /201 7	07/1 1/20 17	33/(1)/H.C. CASES/CESTAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/	FORWARDIN G OF CIVIL MISC INTERVENTIO N	PA			

			HOO	APPLICATION 2017 OF M/S OM SHIV TRANSPORT				
4334 /201 7	07/1 1/20 17	7(STAT)/CESTAT/KOL/09	T.S. SARKAR, DEP. REGISTRAR	REGARDING NO. OF PENDENCY CASES	DR(A)			
4335 /201 7	07/1 1/20 17	NIL	CHANDERKA NTA	FORM OF APPLICATION FOR LEAVE	DR(A)			
4336 /201 7	07/1 1/20 17	CESTAT(EZB)/LEAVE/PK C/2016/2	P.K. CHOUDHAR Y, MEMBER (J)	EARNED LEAVE	DR(A)			
4337 /201 7	07/1 1/20 17	NIL	MADHU MOHAN DAMODHAR, MEMBER(T)	REGARDING 02 DAYS EL AND 01 DAY RH	DR(A)			
4338 /201 7	07/1 1/20 17	NIL	ARCHANA WADHWA, MEMBER(J)	DISPOSAL STATEMENT FOR OCT17	Com puter Cell			
4339 /201 7	07/1 1/20 17	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	INFO REG RESERVED ORDERS FOR OCT 17	PA			
4340 /201 7	07/1 1/20 17	NIL	ANIL G. SHAKKARW AR, MEMBER(T)	INFO REGARDING RESERVE ORDERS FOR OCT 17	PA			
4341 /201 7	07/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (T)	DISPOSAL STATEMENT FOR OCT 17	Com puter Cell			
4342 /201 7	07/1 1/20 17	MS/SM/2017/CESTAT	S. R. MOKAL, SPS	INFO REGARDING RESERVED ORDERS & MONTHLY DISPOSAL STATEMENT	PA			
4343 /201	07/1 1/20	NIL	ASST. REGISTRAR,	STATEMENT SHOWING	Techn ical			

7	17		CESTAT, CHENNAI	THE BREAK UP OF CASES PENDING APPEALS FOR OCT 17	Offi cer			
4344 /201 7	07/1 1/20 17	NIL	SR. PRIVATE SECRETARY TO M(T)	DISPOSAL STATEMENT FOR OCT 17 IN R/O SH C J MATHEW	Com puter Cell			
4345 /201 7	07/1 1/20 17	NIL	MS. SULEKHA BEEVI C.S. M (J)	INFO REG RESERVED ORDERS FOR OCT 17	PA			
4346 /201 7	07/1 1/20 17	NIL	P.K. CHOUDHAR Y, MEMBER(J)	DISPOSAL STATEMENT FOR OCT 17	Com puter Cell			
4347 /201 7	07/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 31.10	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	TRANSFER OF APPEAL NO E/2944/2011 AND E/2894/2011- EX(SM)	AR/ SM			
4348 /201 7	07/1 1/20 17	NIL	DEWAS SOYA LIMITED	REMOVAL OF DEFECT (DAIRY NO. - 508862017), MISC ORDER NO. 931/2017- CR	Tech nical Offi cer			
4349 /201 7	07/1 1/20 17	NIL	DEWAS SOYA LIMITED	REMOVAL OF DEFECT (DAIRY NO. - 508532017), MISC ORDER NO 930/2017- CR	Tech nical Offi cer			
4350 /201 7	07/1 1/20 17	NIL	YAKSHI JAISINGH CHAUHAN, ASST. REGISTRAR	APPLICATION FOR PERMISSION TO LEAVE HQR TO AVAIL LTC	DR(A)			

4351 /201 7	07/1 1/20 17	NIL	T. S. SARKAR, DEP. REGISTRAR	REGARDING PURCHASE COMMITTEE	DR(A)			
4352 /201 7	07/1 1/20 17	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DT 27.10.2017	T. S. SARKAR, DY. REGISTRAR	WEEKLY DISPATCH REPORT	Com puter Cell			
4353 /201 7	07/1 1/20 17	4A/ESTT/ACCM/CESTAT/ KOL/98-PART-I	T.K.SARKAR, DEP. REGISTRAR	REGARDING INSTALLATIO N OF CCTV	Com puter Cell			
4354 /201 7	07/1 1/20 17	7(STST)/CESTAT/KOL/09	T. K. SARKAR, DEP REGISTRAR	REGARDING PENDENCY OF SM CASES	DR(A)			
4355 /201 7	07/1 1/20 17	7(STAT)CESTAT/CAL/06	DEPUTY REGISTRAR, KOLKATA	INSTITUTION, DISPOSAL AND PENDENCY FOR OCT 17	Tech nical Offi cer			
4356 /201 7	07/1 1/20 17	NIL	C J MATHEW, MEMBER(T)	APAR IN R/O SANJAY PRASAD	DR(A)			
4357 /201 7	07/1 1/20 17	CESTAT/AHD/ADMN/02/2 007	UMA SHANKAR VERMA, ASST REGISTRAR	FORWARDIN G OF ADVANCE OF TA ON TOUR APPLICATION	Acc ount Secti on			
4358 /201 7	07/1 1/20 17	NIL	B. RAVICHAND RAN, MEMBER(T)	SUBMISSION OF BANK MANDATE FORM	Acc ount Secti on			
4359 /201 7	07/1 1/20 17	NIL	P. J. JOSEPH, SR. PS	DISPOSAL STATMENT FOR OCT 17	Com puter Cell			
4360 /201 7	07/1 1/20 17	CESTAT/MUM/STAT(R)/2 017/842	V.K. SINHA, SPS TO JUDICIAL MEMBER, CESTAT, MUMBAI	DISPOSAL STATEMENT FOR OCT 17	Com puter Cell			
4361 /201 7	07/1 1/20 17	NIL	P.K. NEELA REDDY, SR PS	REGARDING LEAVE OF SHRI M. V.	DR(A)			

				RAVINDRAN				
4362 /201 7	07/1 1/20 17	NIL	VIJAY KUMAR SRIVASTAV, ASST MANAGER	APPLICATION FOR ADJOURNME NT OF THE HEARING FIXED ON 8TH NOV 17	AR/ Exci se			
4363 /201 7	07/1 1/20 17	NIL DATED 07/11/2017	ASSTT. REGISTRAR(COMPUTER SECTION)	REGARDING SLOW SPEED OF INTERNET RESULTING IN DIFFICULTY IN WORK	Com puter Cell			
4364 /201 7	07/1 1/20 17	NIL DATED 01.11.2017	KAMALA, SR. P.S., CESTAT, ALLAHABAD	DISPOSAL STATEMENT BY SRI ASHOK JINDAL, JUDICIAL MEMBER(AU THOR) DURING HIS TOUR TO ALLAHABAD BENCH FOR OCT 17	Com puter Cell			
4365 /201 7	08/1 1/20 17	NIL	SH. VARUN GABA, ADV.	F.O 57159- 57161/2017-EX (DB)	AR/ Exci se			
4366 /201 7	08/1 1/20 17	21/CESTAT/HYD/M- STAT/15 DATED 01.11.2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT,HYD ERABAD	MONTHLY STATEMENT FOR OCT 17	Tech nical Offi cer			
4367 /201 7	08/1 1/20 17	17(1)/MS/CESTAT/ALD/20 15-16 DATED 01.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT,	BRANCH WISE DISPOSAL CASES DURING OCTOBER- 17	Tech nical Offi cer			

			ALLAHABAD					
4368 /201 7	08/1 1/20 17	17477/2017.SEC.ELM DATED 01.11.2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NOS. 17477/2017(AP PEAL NO. C/54221/2014- CU(DB))	DR(J)			
4369 /201 7	08/1 1/20 17	NIL	LALIT PRASAD PANT, SR. PRIVATE SECRETARY	REGARDING HIS TOUR PERIOD W.E.F. 26/11/2017 TO 02/12/2017	DR(A)	CT		
4370 /201 7	08/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 01.11	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	REGARDING PENDENCY OF SINGLE MATTER AT ALLAHABAD	DR(A)			
4371 /201 7	09/1 1/20 17	NIL	RANJU MADHRA, SR. P.S., CESTAT, NEW DELHI	APPLICATION FOR EARNED LEAVE FROM 22.11.2017 TO 24.11.2017	DR(A)			
4372 /201 7	09/1 1/20 17	A-50050/255/2017-AD.IC (CESTAT) DATED 1ST NOV 2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	APPEAL OF DEPARTMEN T OF EX- SERVICEMEN WELFARE TO DONATE MINIMUM RS 200/- TO ARMED FORCES FLAG DAY FUND (AFFDF) REGARDING	DR(A)			
4373 /201 7	09/1 1/20 17	NIL DATED 23/10/2017	ASHOK JINDAL, MEMBER(J) CESTAT, BANGALORE	JOINING REPORT AFTER AVAILING 01 DAY	DR(A)			

				MEDICAL LEAVE				
4374 /201 7	09/1 1/20 17	24(1)/CESTAT/ADDL SPACE/07	A. MOHAN KUMAR, REGISTRAR	REGARDING SHORTAGE OF SPACE IN CESTAT, KOLKATA	DR(A)			
4375 /201 7	09/1 1/20 17	NIL	RAKESH KUMAR, MTS	APPLICATION FOR 1/2 DAY CL ON 09/11/17	DR(A)			
4376 /201 7	09/1 1/20 17	NIL	SHRI S. S. GARG, MEMBER (JUDICIAL), CESTAT, BANGALORE	APPLICATION FOR LEAVE FROM 28/11/2017 TO 30/11/2017	DR(A)			
4377 /201 7	09/1 1/20 17	C18017/17/2017-AD.1C (CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	PURUSHOTTA M LAL MEENA VS CESTAT & ORS. IN OA/120/479/20 17 REGARDING	DR(A)			
4378 /201 7	09/1 1/20 17	E. 30011/5/2017-HINDI- 4DOR	DR. SATISH CHANDRA, JOINT DIRECTOR	REGARDING HINDI QUARTERLY REPORT	DR(A)			
4379 /201 7	09/1 1/20 17	33/CESTAT/BANG/OSP DATED 02.11.2017	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	MONTHLY STATEMENT OF PAYMENT TO OUTSOURCE D STAFF REGARDING	DR(A)	CT		
4380 /201 7	09/1 1/20 17	35/OUTSOURCING/CEST AT/KOL/08 DATED 01.11.2017	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	FORWARDIN G OF MONTHLY STATEMENT OF PAYMENT	DR(A)	CT		

				MADE BY THE AGENCY TO THE OUTSOURCE D STAFFS FOR THE MONTH OF OCT 17				
4381 /201 7	09/1 1/20 17	17/WEEKLY ORDER ISSUED/CESTAT/CAL/13 DATED 03/11/2017	T.K.SARKAR, DY. REGISTRAR, CESTAT, KOLKATA	WEEKLY DISPATCH REPORT AS PER CIRCULAR DATE 21/05/2014	Com puter Cell			
4382 /201 7	09/1 1/20 17	NIL DATED 03/11/2017	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABA D	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REGARDING	Com puter Cell			
4383 /201 7	09/1 1/20 17	NIL DATED 03/11/2017	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABA D	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REGARDING	Com puter Cell			
4384 /201 7	09/1 1/20 17	NIL DATED 03/11/2017	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABA D	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REGARDING	Com puter Cell			
4385 /201 7	09/1 1/20 17	NIL	HON. ASHOK JINDAL, MEMBER(J) CESTAT, CHANDIGAR	DISPOSAL STATEMENT FOR THE MONTH OF OCTOBER	Com puter Cell			

			H	2017				
4386 /2017	09/1 1/20 17	A. 50050/116/2017-AD.1C (CESTAT) DATED 07TH OCT 2017	SH. S. BHOWMICK, UNDER SECRETARY TO THE GOVERNME NT OF INDIA, MINISTRY OF FINANCE, DEPT OF REVENUE	ONLINE PAYMENT SYSTEM IN CESTAT WEBSITE	Com puter Cell			
4387 /2017	09/1 1/20 17	NIL	SPS TO HON. PRESIDENT	REGARDING DIFFICULTY IN UPLOADING OF ORDERS DUE TO SERVER PROBLEM	Com puter Cell			
4388 /2017	09/1 1/20 17	31114/2017/SEC-XIV DATED 03/11/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 16856 AND 17007 OF 2017	DR(J)			
4389 /2017	09/1 1/20 17	28758/2017/XIV/XIII DATED 01/12/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 16798 OF 2017	DR(J)			
4390 /2017	09/1 1/20 17	27432/2017/SEC-XIV DATED 07/10/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 12853 OF 2017	DR(J)			
4391 /2017	09/1 1/20 17	GEN/CHD/M(J) DATED 03/11/2017	HON. ASHOK JINDAL, MEMBER (J)	ADVANCE NOTICE FOR GOING ON STRIKE BY CHANDIGAR H INDIRECT	PA			

				TAX PRACTITIONERS ASSOCIATION REGARDING				
4392 /2017	09/11/2017	1400/MDB/250/2017/GEN/174 DATED 24/10/2017	MATTIA DI BLASIO, COMPANY REPRESENTATIVE	AUTHORIZATION OF MR. MANOJ SHARMA, ACCOUNTANT IN THE MATTER OF APPEAL TO BE FILED BY M/S RENARDET SA NARSINGHPUR PROJECT	Technical Officer			
4393 /2017	09/11/2017	CESTAT/AHD/ADMN/02/2007/439 DATED 03/11/2017	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	FORWARDING OF ADVANCE OF TA ON TOUR APPLICATION IN R/O HON. DR. D.M.MISRA, MEMBER (J), CESTAT, AHMEDABAD	Account Section			
4394 /2017	09/11/2017	IV(16)CA/62/2017/3278 DATED 03/11/2017	ADDITIONAL COMMISSIONER, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, ALWAR	REMITTING BACK CASE OF COMMISSIONER OF CENTRAL EXCISE JAIPUR-I VS M/S ALWAR PROCESSORS PVT. LTD.	AR/Excise			
4395 /2017	09/11/2017	1/MISC/GD/ADC/2017/1594 DATED 09/11/2017	GOVIND KRISHNA DIXIT, COMMISSIONER	PASSING OF JUDICIAL ORDERS BY CESTAT	PA			

			NER(AR)	DIVISION BENCH AT MUMBAI BEYOND THE PRESCRIBED PERIOD OF 180 DAYS				
4396 /201 7	09/1 1/20 17	UO/813/ADV/MUM/2017- OHC/CAT DTD 9.11.17	SH. PANKAJ KAPOOR, SR. GOVT. ADVOCATE, MUMBAI	NOMINATION OF SCGC IN P.L. MEENA V/S UOI	DR(A)			
4397 /201 7	10/1 1/20 17	33/(1)/H.C. CASES/CESTAT/ALLD/20 16 DT 09.11.2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF HON. HIGH COURT ORDER DATED 07/11/2017 IN THE MATTER OF M/S OM SHIV TRANSPORT V/S UOI AND OTHERS REGARDING		MR. BINE ESH KUM AR, DEP. REGI STRA R		
4398 /201 7	10/1 1/20 17	34/CESTAT/HYD/GPF/16/ 250 DATED 07/11/2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT,HYD ERABAD	FORWARDIN G OF GPF WITHDRAWA L APPLICATION IN R/O SH. V. CHANDRASH EKHAR, MTS REGARDING	DR(A)			
4399 /201 7	10/1 1/20 17	15/06/2017-IFU-III DATED 06/11/2017	M. K. JAISWAL, US (IFU-III), MINISTRY OF FINANCE, DEPT. OF REVENUE	NOTIFICATIO N OF STANDING COMMITTEE ON GOVERNMEN T E- MARKETPLA CE(SCoGeM) FOR GUIDING,	DR(A)	CT		

				COORDINATING AND REVIEW OF PROCUREMENT ON GeM.				
4400/2017	10/11/2017	NIL	V.P. PANDEY, ASST. REGISTRAR, CESTAT, NEW DELHI	FORM OF APPLICATION FOR LEAVE FROM 04TH TO 06TH DEC 2017	DR(A)			
4401/2017	10/11/2017	PF/RN/CESTAT/MUM DATED 06/11/2017	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF HOME TOWN DECLARATION	DR(A)			
4402/2017	10/11/2017	CESTAT/AHD/ADMN/21/2012/441 DATED 07/11/2017	UMA SHANKAR VERMA, ASST. REGISTRAR, CESTAT, AHMEDABAD	FOR APPOINTING SR. CENTRAL GOVT. COUNSEL IN THE CASE OF SHRI PURUSHOTTA M LAL MEENA, CESTAT, AHMEDABAD	DR(A)			
4403/2017	10/11/2017	33/(1)/H.C. CASES/CESTAT/ ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	FORWARDING OF CIVIL MISC INTERVENTION APPLICATION 2017 IN THE MATTER OF M/S OM SHIV TRANSPORT REGARDING	DR(A)			
4404/2017	10/11/2017	33/(1)/H.C. CASES/CESTAT/ALLD/2016 DT 07.11.2016	ROHIT KUMAR SHUKLA,	FORWARDING OF CIVIL MISC	DR(A)			

			ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	INTERVENTION APPLICATION 2017 IN THE MATTER OF M/S OM SHIV TRANSPORT REGARDING				
4405 /201 7	10/1 1/20 17	NIL	V.C. LABANA, LTA, CESTAT, LIBRARY	FORM OF APPLICATION FOR LEAVE FROM 13/11/2017 TO 17/11/2017	DR(A)			
4406 /201 7	10/1 1/20 17	NIL	MAHESH KUMAR, SR. PS, CESTAT, CHANDIGARH	WITHDRAWAL OF TRANSFER REQUEST	DR(A)			
4407 /201 7	10/1 1/20 17	NIL	SUNIL KUMAR, T.O., CESTAT, NEW DELHI	FORM OF APPLICATION FOR 09 DAYS EL FROM 16/11/2017	DR(A)			
4408 /201 7	10/1 1/20 17	CESTAT(EZB)/LEAVE/PKC/2016/2 DATED 06/11/2017	P.K. CHOUDHARY, MEMBER (J), CESTAT, KOLKATA	REGARDING JOINING REPORT	DR(A)			
4409 /201 7	10/1 1/20 17	24355/2017/SC/XIV/XIII-B DATED 27/11/2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 15100-15127 OF 2017	DR(J)			
4410 /201 7	10/1 1/20 17	11/CESTAT/CHENNAI/2004 DATED 10/11/2017	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	REGARDING LPC OF SH. HARISH	Account Section			
4411 /201 7	10/1 1/20 17	E/1253/2010-DB DATED 03/11/2017	ASSTT. REGISTRAR, CESTAT,	IN the matter of m/s escorts ltd. vs cce, delhi -iv	PA			

			CHANDIGARH					
4412 /201 7	10/1 1/20 17	NIL	INFOTECH BUSINESS, KRISHNA NAGAR, DELHI	TENDER FOR PUR. OF COMPUTER AND PRINTER	Com puter Cell	MAN OJ, UDC		
4413 /201 7	10/1 1/20 17	NIL	MV INFOTECH, NEW DELHI	QUATATION FOR CAMC OF COMPUTERS & PERIPHERALS	Com puter Cell	MAN OJ, UDC		
4414 /201 7	10/1 1/20 17	NIL	HAZEL SYSTEMS (P)LTC. NEW DELHI	MAINTAINAN CE CONTRACT FOR COMPUTER INCLUDING PERIPHERALS	Com puter Cell	MAN OJ, UDC		
4415 /201 7	10/1 1/20 17	NIL	CORPORATE INFOTECH PRIVATE LTD.	QUOTATION FOR AMC OF COMPUTER	Com puter Cell	MAN OJ, UDC		
4416 /201 7	10/1 1/20 17	NIL	INFO VETRI IMPEX	ISSUING OF ORDER IN CASE NO. C/50275/2016	DR(J)			
4417 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H	ST/41/2009-DB IN THE MATTER OF CCE, LUDHIANA, VS M/S MITTAL CONSTRUCTI ON	PA			
4418 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H	ST/50444/2014- DB IN THE MATTER OF M/S JINDAL DRUGS LTD. VS CCE, JAMMU	PA			

4419 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H	ST/STAY/5246 9/2014-DB ST/51978/2014- DB	PA			
4420 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H	E/798/2007-DB IN THE MATTER OF M/S BHARTI TELETECH LTD. VS CCE, DELHI-III	PA			
4421 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H	E/880- 881/2008-DB INTHE MATTER OF CCE & ST, LUDHIANA VS M/S ISHER ALLOYS PVT. LTD.	PA			
4422 /201 7	10/1 1/20 17	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGAR H, CESTAT, CHANDIGAR H	E/858- 860,889/2007- DB	PA			
4423 /201 7	13/1 1/20 17	NIL	SH. DEVENDER SINGH M(T), CHANDIGAR H	PRONOUNCE MENT OF ORDER	PA			
4424 /201 7	14/1 1/20 17	NIL	M.V. RAVINDRAN, MEMBER(JU DICIAL)	REGARDING HEADQUART ER LEAVE PERMISSION	DR(A)			
4425 /201 7	14/1 1/20 17	NIL	YAKSHI JAYSINGH CHAUHAN, ASSTT. REGISTRAR	JOINING REPORT	DR(A)			
4426 /201	14/1 1/20	A-32013/1/2016- AD.IC(CESTAT)	S. BHOWMICK,	PROMOTION OF COURT	DR(A)			

7	17		UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE	MASTER TO THE POST OF ASST. REGISTRAR IN CESTAT(SUIT ABILITY ASSESSMENT FOR HOLDING A GROUP A POST) REGARDING				
4427/2017	14/11/2017	NIL	N. RAJA, SR. PRIVATE SECRETARY, CESTAT, BANGALORE	FORWARDING OF LEAVE APPLICATION IN R/O HON. MEMBER(J) SHRI S.S.GARG REGARDING	DR(A)			
4428/2017	14/11/2017	11/CESTAT/HYD/ADMIN/15 DATED 08/11/2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF REPRESENTATION FOR TRANSFER TO CESTAT, NEW DELHI/CHANDIGARH REGARDING	DR(A)			
4429/2017	14/11/2017	NIL	MAHESH KUMAR, SR. PS, CESTAT, CHANDIGARH	WITHDRAWAL OF TRANSFER REQUEST	DR(A)			
4430/2017	14/11/2017	A-11(1)/VACANCIES/CHE/2016 DATED 07.11.17	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	RECRUITMENT TO THE POST OF COURT MASTER IN CESTAT, CHENNAI REGARDING	DR(A)			

4431 /201 7	14/1 1/20 17	CESTAT/AHD/ADMN/21/2 012/446 DATED 09/11/2017	UMA SHANKAR VERMA, ASSISTANT REGISTRAR, CESTAT, AHMEDABA D	HON. CAT ORDER DATED 31.10.2017 IN OA NO. 479 OF 2017 IN R/O SHRI PURUSHOTTA M LAL MEENA, UDC, CESTAT REGARDING	DR(A)			
4432 /201 7	14/1 1/20 17	NIL DATED 13.11.2017	BINEESH KUMAR K.S. DEPUTY REGISTRAR (ADMN)	REGARDING NIGHT DUTY OF SHRI JOGINDER SINGH, MTS	DR(A)			
4433 /201 7	14/1 1/20 17	01/CESTAT/BANG/RR- JUDL. DATED 06.11.2017	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	DIFFERENCE IN PENDENCY STATEMENT FOR THE MONTH OF OCT-2017 REGARDING	DR(A)			
4434 /201 7	14/1 1/20 17	18(1)/MISC/CESTAT/ALD/ 2015-PART II	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	OBSERVANCE OF VIGILANCE WEEK 2017 REGARDING	DR(A)			
4435 /201 7	14/1 1/20 17	NIL	PURUSHOTT AM LAL MEENA, UDC, CESTAT, ALLAHABAD	HON. CAT ORDER DATED 31.10.2017 IN OA NO. 479 OF 2017 IN R/O SHRI PURUSHOTTA M LAL MEENA, UDC, CESTAT REGARDING	DR(A)			

4436 /201 7	14/1 1/20 17	33/(1)/H.C.CASES/CESTAT/ALLD 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF HON. HIGH COURT DATED 07/11/2017 IN THE MATTER OF M/S OM SHIV TRANSPORT V/S UOI AND OTHERS REGARDING	DR(A)			
4437 /201 7	14/1 1/20 17	A-50050/256/2017-CA CELL DATED 02/11/2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	REVIEW OF THE PROGRESS OF PENSION REVISION CASES REGARDING	DR(A)			
4438 /201 7	14/1 1/20 17	296/41/2016-CX.9 (CPGRAMS) DATED 08/11/2017	HEMAMBIKA R. PRIYA, COMMISSIO NER(COORD.), MINISTRY OF FINANCE, DEPT. OF REVENUE	FORWARDIN G OF GRIEVANCE REGISTRATIO N NO. DORVU/E/201 7/03490 DATED 02.11.2017	DR(A)			
4439 /201 7	14/1 1/20 17	NIL DATED 13.11.2017	DR. D.N. PANDA, JUDICIAL MEMBER	JOINING REPORT	DR(A)			
4440 /201 7	14/1 1/20 17	NIL DATED 14.11.2017	SUNIL KUMAR, T.O. CESTAT, NEW DELHI	FORWARDIN G OF REPRESENTA TION DATED 15.11.2017 TO COMMISSION ER OF CUSTOMS, CHENNAI-	DR(A)			

				INTIMATION OF TRANSACTIONS IN RESPECT OF MOVABLE PROPERTY REGARDING				
4441 /201 7	14/1 1/20 17	NIL DATED 06/11/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCE D STAFF REGARDING	DR(A)			
4442 /201 7	14/1 1/20 17	NIL	SULEKHA BEEVI C.S. , MEMBER (J) CESTAT, CHENNAI	REGARDING THE INCORRECT DETAILS FURNISHED IN PRAN ACCOUNT	DR(A)			
4443 /201 7	14/1 1/20 17	07/CESTAT/HYD/LIB/15 DATED 10.11.2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	RENEWAL OF EXCISE LAW TIMES, GST LAW TIMES & GST-EX CUS-DVD FOR THE YEAR 2018 IN R/O CESTAT, HYDERABAD	DR(J)			
4444 /201 7	14/1 1/20 17	CCO/BZ/R-II/02/2016/PT DATED 09.11.2017	MILIND R. LANJESWAR, ADDITIONAL COMMISSIONER (CCO)	DELIVERY OF ORDERS & LETTERS ISSUED BY THE REGISTRY POST REORGANISATION DUE TO GST	DR(J)			
4445 /201	14/1 1/20	24/(1)/TFR FILE/CESTAT/ALD 2015	ROHIT KUMAR	TRANSFER OF OLD	DR(J)			

7	17	DT 09.11.	SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	RECORDS REGARDING				
4446 /201 7	14/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 08.11	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	TRANSFER OF OLD RECORDS REGARDING	DR(J)			
4447 /201 7	14/1 1/20 17	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 08.11	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	TRANSFER OF OLD RECORDS REGARDING	DR(J)			
4448 /201 7	14/1 1/20 17	NIL	ANIL CHOUHDAR Y, MEMBER (J)	DISPOSAL STATEMENT FOR OCT, 2017	Com puter Cell			
4449 /201 7	14/1 1/20 17	PJJ/2017 DATED 06/11/2017	P J JOSEPH, SR. PS, CESTAT, MUMBAI	UPLOADING OF ORDERS IN WEBSITE AND FORWARDIN G OF COMPLIANCE REPORT	Com puter Cell			
4450 /201 7	14/1 1/20 17	11/CESTAT/CHENNAI/200 4 DATED 10/11/2017	L. MANOHAR, ASSISTANT REGISTRAR, CESTAT, CHENNAI	LPC OF SH. HARISH, LDC REGARDING	Acc ount Secti on			
4451 /201 7	14/1 1/20 17	33/(1)/H.C. CASES/CESTAT/ALLD 2016 DATED 06/11/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF MANDATE FORM OF SHRI GAUTAM CHAUDHARY, ADVOCATE	Acc ount Secti on			

				REGARDING				
4452 /201 7	14/1 1/20 17	NIL DATED 06.11.2017	S.S. GUPTA, CHARTERED ACCOUNTANT	REQUEST TO CONSTITUTE THE LARGER BENCH IN THE CASE OF SMALL INDUSTRIES DEV. BANK OF INDIA 2015(38) S.T.TR. 666 (TRI-AHMD)	PA			
4453 /201 7	14/1 1/20 17	D.O. NO. 6(3)318/2017- LC(LS) DATED 08.11.2017	DR. JUSTICE B.S. CHAUHAN, FORMER JUDGE, SUPREME COURT OF INDIA	REGARDING NATIONAL LAW DAY ON 25-26 NOV 2017	PA			
4454 /201 7	14/1 1/20 17	A-45(3)/MISC/HQ- JUDICIAL/CHE/2016 DATED 07.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/ HOO, CESTAT, CHENNAI	LIST OF DECIDED CASES REPRESENTED BY M/S LAKSHMI KUMARAN AND SRIDHARAN LAW FIRM	PA			
4455 /201 7	14/1 1/20 17	1/MISC/GD/ADC/2017/160 7 DATED 13.11.2017	GOVIND KRISHNA DIXIT, COMMISSIONER(AR)	FROM ORDER IN APPEAL NO. 85893,85896 AND 85898/15 REGARDING	PA			
4456 /201 7	14/1 1/20 17	390/REF. FROM PRESIDENT, CESTAT/ 80/2017-IC DATED 06TH NOV 2017	RANJANA JHA, JS (REVIEW)	REFERENCE FROM PRESIDENT CESTAT FOR ENHANCING THE MONETARY	DR(J)			

				LIMITS FOR FILING OF APPEALS IN CESTAT REGARDING				
4457 /201 7	14/1 1/20 17	36(1)/MISC./JUDICIAL/CE STAT/ALLD/2016 DT 06.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	FORWARDIN G OF THE DECIDED CASES REPRESENTE D BY M/S LAKSHMIKU MARAN AND SRIDHARAN LAW FIRM REGARDING	PA			
4458 /201 7	14/1 1/20 17	IV(16)/R/UDR/04/2017 DATED 10/11/2017	C. K. JAIN COMMISSIO NER, CENTRAL EXCISE & CGST, UDAIPUR	FILING OF MISC APPEAL	Techn ical Offi cer			
4459 /201 7	14/1 1/20 17	NIL DATED 11.11.2017	RASHID KHAN	APPEAL BY M/S RASHID KHAN AGAINST THE ORDER IN APPEAL NO. BHO- EXCUS001- APP-56-17-18 DT. 28.07.2017	Techn ical Offi cer			
4460 /201 7	14/1 1/20 17	ST/1439-1440/2011/1601 DATED 08.11.2017	SANJAY JAIN, ASSISTANT COMMISSIO NER(AR)	APPEAL NO. ST/1439- 1440/2011 IN THE MATTER OF M/S JAYPEE VASANT CONTINENTA L VS CST DELHI REGARDING	PA	PRO MOD KUM AR		

4461 /201 7	14/1 1/20 17	NIL	HELLO MINERALS WATER PVT. LTD.	TRANSFER OF APPEAL NO. E/70377/2016- EX(SM) REQUEST UNDER NOTIFICATIO N NO. 01/2017 CESTAT DATED 10.10.2017	DR(A)			
4462 /201 7	14/1 1/20 17	APPEAL NO. E/1703- 1704/2009	DEVENDER SINGH, MEMBER(T)	REGARDING HEARING OF APPEAL	PA			
4463 /201 7	15/1 1/20 17	V(CESTAT)08/RCPL/RPR- II/2017/2696 DATED 13.11.2017	SUMIT KUMAR AGGRAWAL, ASSISTANT COMMISSIO NER, CENTRAL GST AND CENTRAL EXCISE DIVISION-II, RAIPUR	DEFECT MEMO ISSUED VIDE DIARY NO. 516242017 DATED 31.10.2017 IN CASE OF M/S RAIPUR CARBONICS (P) LTD, RAIPUR REGARDING	Techn ical Offi cer			
4464 /201 7	15/1 1/20 17	NIL	RAMESH NAIR, MEMBER(J), CESTAT, MUMBAI	REGARDING ONE DAY RH AND ONE DAY CL	DR(A)			
4465 /201 7	15/1 1/20 17	37(1)/OUTSCOURING- GROUP- C/CESTAT/ALD/2015 DATED 14/11/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	REQUEST FOR INCREASE OF OUT SOURCING STAFF IN CESTAT ALLAHABAD REGARDING	DR(A)			
4466 /201 7	16/1 1/20 17	CESTAT/AHD/MISC/ORD ER SEC./450 DATED 14/11/2017	UMA SHANKAR VERMA,	TO FORWARD THE LIST OF DECIDED	PA			

			ASSISTANT REGISTRAR, CESTAT, AHMEDABAD	CASES REPRESENTED BY M/S LAKSHMIKUMARAN AND SRIDHARAN LAW FIRM IN R/O CESTAT, AHMEDABAD REGARDING				
4467/2017	16/1/2017	APPEAL NO. ST/1132/2011,ST/55173/2014	DEVENDER SINGH, MEMBER (T)	REGARDING HEARING OF THE CASE	PA			
4468/2017	16/1/2017	NIL	L. MANOHAR, ASSISTANT REGISTRAR/HOO	REGARDING EXTENSION IN DATE OF DEPUTATION	DR(A)			
4469/2017	17/1/2017	NIL	SULEKHA BEEVI C.S., MEMBER(J) AND MADHU MOHAN DAMODHAR, MEMBER(J)	REGARDING ONE DAY CASUAL LEAVE ON 30/10/2017	DR(A)			
4470/2017	17/1/2017	101/CESTAT/CPIO-ND/VPP/2017	CPIO, CESTAT, NEW DELHI	REGARDING INFO SOUGHT UNDER RTI ACT 2005	CPIO			
4471/2017	17/1/2017	37(1)/OUTSCOURING-GROUP-C/CESTAT/ALD/2015 DATED 14/11/2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	REGARDING REQUEST FOR INCREASE OF OUR SOURCING STAFF IN CESTAT, ALLAHABAD	DR(A)			
4472/2017	17/1/2017	UO/813/ADV/MUM/2017-OHC/CAT	VINAY KUMAR MISHRA, ASSISTANT(L EGAL)	NOMINATION OF SR. CENTRAL GOVT. COUNSEL IN THE CASE OF	DR(A)			

				SH. PURUSHOTTA M LAL MEENA, CESTAT, AHMEDABAD V/S UNION OF INDIA IN O.A. NO. 120/479/2017 REGARDING				
4473 /201 7	17/1 1/20 17	NIL DATED 17.11.2017	M/S CREATIVE CLOTHES	TRANSFER OF APPEAL E-70042/2016-EX(SM) REQUEST UNDER NOTIFICATION NO 01/201 CESTAT DT. 10/10/2017	DR(A)			
4474 /201 7	17/1 1/20 17	NIL DATED 13.10.2017	P.K. NEELA REDDY, SR. PS TO HON. MEMBER(J)	HON. MEMBER(J) SRI M.V. RAVINDRAN-TOUR TO CESTAT, AHMEDABAD FROM 02.10.2017 TO 14.10.2017 AND TOUR TO CESTAT NEW DELHI FROM 29.10.2017 TO 04.11.2017 REGARDING	Account Section			
4475 /201 7	17/1 1/20 17	3/4 MR. MUKESH GUPTA/AR/CHD-2017-ADMN. DATED 14.11.2017	MUKESH GUPTA, ASTT. REGISTRAR, CESTAT, CHANDIGARH	FORWARDING OF EL & MEDICAL APPLICATION ALONG WITH JOINING REPORT	DR(A)			

4476	17/1 /201 7	1/20 17	2(59)/CESTAT/PHOTOCO PY MACHINE/CHD-2016 DATED 14.11.2017	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGAR H	RECEIPT OF NEW PHOTOCOPY MACHINE	DR(A)			
4477	17/1 /201 7	1/20 17	NIL	DEVENDER SINGH, MEMBER(T), CESTAT, CHANDIGAR H	REGARDING APPEAL NO. E/1703- 1704/2009	PA			
4478	20/1 /201 7	1/20 17	NIL	J.K. GOLAY, SR. PRIVATE SECRETARY	LEAVE APPLICATION FOR ONE DAY CL	DR(A)			
4479	20/1 /201 7	1/20 17	NIL DATED 17.11.2017	M.V. RAVINDRAN, MEMBER(JU DICIAL)	APPLICATION FOR HEADQUART ER LEAVE PERMISSION	DR(A)			
4480	20/1 /201 7	1/20 17	NIL DATED 16.11.2017	D.N. PANDA, JUDICIAL MEMBER	REQUEST FOR STATION LEAVE PERMISSION	DR(A)			
4481	20/1 /201 7	1/20 17	NIL DATED 28.11.2017	RAMESH NAIR, MEMBER(J), CESTAT, MUMBAI	APPLICATION FOR ONE DAY RH AND TWO DAYS CASUAL LEAVE	DR(A)			
4482	20/1 /201 7	1/20 17	37584/2017 (SECXIV)	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 18291 OF 2017	DR(J)			
4483	20/1 /201 7	1/20 17	24308/2017/ELM/XIII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 15139 OF 2017	DR(J)			
4484	20/1		38610/2017(XIV)	ASSISTANT	CIVIL	DR(A)			

/2017	1/2017		REGISTRAR, SUPREME COURT OF INDIA	APPEAL NO 18291 OF 2017	J)			
4485/2017	20/1/2017	E 12011/1/2017- AD(HINDI-4)	JOINT DIRECTOR(H INDI), MINISTRY OF FINANCE, DEPT. OF REVENUE	REGARDING LEELA APP OF HINDI	DR(J)			
4486/2017	20/1/2017	E.1101/1/2017 AD(HINDI-4) DT 13.11.2017	JOINT DIRECTOR(H INDI), MINISTRY OF FINANCE, DEPT OF REVENUE	REGARDING HINDI TYPING AND STENOGRAPHY TRAINING PROGRAMME	DR(J)			
4487/2017	20/1/2017	NIL	ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REGARDING APPEAL NO. E/1885- 86/2009- EX(DB)	DR(J)			
4488/2017	20/1/2017	APPEAL NO. ST/1023/2010-CUS(DB) DATED 15.11.2017	ASSTT. REGISTRAR, CESTAT, CHANDIGARH	REQUEST FOR FORWARDIN G THE ORIGINAL RECORD IN R/O APPEAL NO. ST/1023/2010- CUS(DB)VIDE STAY ORDER	DR(J)			
4489/2017	20/1/2017	24/(1)/TFR FILE/CESTAT/ALD 2015 DT 16.11	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	TRANSFER OF OLD RECORDS REGARDING	DR(J)			
4490/2017	20/1/2017	1390/2017/CAT/LIT	DR. P.K. BEHERA,	REGARDING HEARING OF	DR(A)			

7	17		INCHARGE/B. O, MINISTRY OF LAW & JUSTICE	CASE				
4491/2017	20/11/2017	27/ESTT/CESTAT/KOL/03/1465 DATED 16.11.2017	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	REGARDING CONDEMNATION REPORT	DR(A)			
4492/2017	20/11/2017	01/CESTAT/HYD/ESST/15/269 DATED 16.11.2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	RENEWAL OF LEASE AGREEMENT DT. 03.11.2017 REGARDING	DR(A)			
4493/2017	20/11/2017	48/PERSN/CESTAT/KOL/06 DATED 17.11.2017	T.K. SARKAR, DY. REGISTRAR, CESTAT, KOL	SALARY CERTIFICATE FOR THE PERIOD FROM 22.11.06 TO 31.10.08 IN R/O SRI D.N. PANDA, MEMBER (J), CESTAT	DR(A)			
4494/2017	20/11/2017	34/PERSN./CEGAT/CAL/2000/1492 DATED 17.11.2017	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	REGARDING LEAVE OF SRI S.K. VERMA, ASST. REGISTRAR	DR(A)			
4495/2017	20/11/2017	CS/I/4268/I DATED 15/11/2017	ADMINISTRATIVE OFFICER, WESTERN NAVAL COMMAND	EXTENSION OF DEPUTATION PERIOD IN R/O SRI SL KHARAD, STENOGRAPHER	DR(A)			
4496/2017	20/11/2017	2(3)/P.F./RKS/CESTAT/ALD.2017 DATED 16.11.2017	ROHIT KUMAR SHUKLA, ASST.	FORWARDING OF EL APPLICATION & LTC	DR(A)			

			REGISTRAR/ HOO, CESTAT, ALLAHABAD	ADVANCE OF SHRI ROHIT KUMAR SHUKLA, ASST REGISTRAR REGARDING				
4497 /201 7	20/1 1/20 17	09(1)/SKD/MTS/CESTAT/ ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF APPLICATION RESPECT OF SHRI SUNIL KUMAR DAS, MTS, REGARDING	DR(A)			
4498 /201 7	20/1 1/20 17	A-19(2)/PERS.FILE/LM- AR/CHE/2014 DT 15.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/ HOO	REGARDING EXTENSION OF DEPUTATION PERIOD	DR(A)			
4499 /201 7	20/1 1/20 17	01/CESTAT/BANG/NSP DATED 15.11.2017	C. MANOJ KUMAR, TECHNICAL OFFICER FOR ASSISTANT REGISTRAR	FORWARDIN G OF APPLICATION FOR WITHDRAWA L FROM GPF REGARDING	DR(A)			
4500 /201 7	20/1 1/20 17	A-50050/11/2016-VIG DATED 15.11.2017	LALIT WADHWA, DEPUTY SECRETARY (VIG.)	EXPEDITIOUS FOLLOW-UP AND SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE OFFICERS, REF. FROM CVC REG.	DR(A)			
4501 /201 7	20/1 1/20 17	NIL	PURUSHOTT AM LAL MEENA, UDC	APPLICATION TO SC/ST COMMISSION FOR HARRASSME NT	DR(A)			

4502 /201 7	20/1 1/20 17	30(32)/DR- UDC/CESTAT/ADMN 2015 DATED 27.10.2017	SUJEET KUMAR SINGH	REGARDING FURNISHING OF ATTESTATIO N FORM	DR(A)			
4503 /201 7	20/1 1/20 17	NIL DATED 17.11.2017	DR. D.N. PANDA, MEMBER(J)	IMPLEMENTA TION OF NIC PROJECT FOR COMPUTERIZ ATION OF RECORDS OF TRIBUNAL- MUMBAI ZONAL BRANCH	DR(A)			
4504 /201 7	20/1 1/20 17	A.12026/18/2017-AD.I	RAJINDER KUMAR, UNDER SECRETARY TO THE GOVT OF INDIA	SELECTION FOR THE POST OF MEMBERS OF THE CENTRAL BOARD OF EXCISE & CUSTOMS(CB EC) UNDER THE DEPT. OF REVENUE- REG	DR(A)			
4505 /201 7	20/1 1/20 17	NIL DATED 13.11.2017	DR. D.N. PANDA, JUDICIAL MEMBER, CESTAT, MUMBAI	REGARDING JOINING REPORT	DR(A)			
4506 /201 7	20/1 1/20 17	NIL DATED 16.11.2017	D.N. PANDA, JUDICIAL MEMBER	REQUEST FOR STATION LEAVING PERMISSION	DR(A)			
4507 /201 7	20/1 1/20 17	NIL DATED 13/11/2017	RAMESH NAIR, MEMBER(J), CESTAT, MUMBAI	APPLICATION FOR ONE DAY RH AND CL	DR(A)			
4508	20/1	CESTAT(EZB)/LEAVE/PK	P.K.	REGARDING	DR(A)			

/2017	1/2017	C/2016/2 DATED 17.11.2017	CHOUDHARY, MEMBER(J), CESTAT, KOLKATA	EARNED LEAVE APPLICATION	A)			
4509/2017	20/1/2017	NIL	SHRADDHA MISHRA, STENOGRAPHER GR III	REGARDING REQUEST FOR ONE DAY RH ON 24.11.2017	DR(A)			
4510/2017	20/1/2017	NIL	SHRADDHA MISHRA, STENOGRAPHER GR.III	REGARDING FOR REQUEST FOR ONE DAY CL ON 13.11.2017	DR(A)			
4511/2017	20/1/2017	18(1)/MISC/CESTAT/ALD/2015-PART II DATED 15.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	FORWARDING LETTER DATED 15.11.2017 REGARDING	PA			
4512/2017	20/1/2017	3-1/2017-PO DATED 14.11.2017	TILAK DE, MEMBER (TECHNOLOGY)	regarding PURCHASE OF IPO ELECTRONICALLY IN THE FORM OF AN EIPO	Technical Officer			
4513/2017	20/1/2017	60/IA/CESTAT/KOL/2006/VOL-VI/1463 DT. 14.11.2017	T.K. SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA	INTERNAL AUDIT REPORT ON THE ACCOUNTS OF CESTAT KOLKATA FOR THE PERIOD 01/04/2013 TO 31/03/2016	Account Section			
4514/2017	20/1/2017	50050/263/2017-ADIC(CESTAT) DATED	S. BHOWMICK,	ROM ORDER IN APPEAL	PA			

7	17	13.11.2017	UNDER SECRETARY TO THE GOVT. OF INDIA	NO C/85893/85896 AND 85898/15 IN THE CASE OF FORTUNE MARKETING LTD				
4515 /201 7	20/1 1/20 17	NIL DATED 15.11.2017	MUKESH GUPTA, ASST. REGISTRAR, CESTAT, CHANDIGARH	FURNISHING INFO ABOUT COURT HALLS FOR INSTALLATION OF CCTV MONITORING SYSTEM REGARDING	Computer Cell			
4516 /201 7	20/1 1/20 17	NIL DATED 17.11.2017	M.V. RAVINDRAN, MEMBER(JUDICIAL)	REQUEST REGARDING HEADQUARTER LEAVE PERMISSION	DR(A)			
4517 /201 7	20/1 1/20 17	CESTAT(EZB)/LEAVE/PKC/2016/2 DATED 17.11.2017	P.K. CHOUDHARY, MEMBER (J)	REGARDING EARNED LEAVE APPLICATION	DR(A)			
4518 /201 7	20/1 1/20 17	A-20(1)/PERS FILE/SBR-LDC/2014 DATED 14.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/HOO	FORWARDING OF SERVICE BOOK IN R/O SHRI HARISH, LDC	DR(A)			
4519 /201 7	20/1 1/20 17	04/CESTAT/HYD/KK/15/270 DATED 17.11.2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT, HYDERABAD	FORWARDING OF SERVICE BOOK AND COPY OF PRE RECEIPT IN R/O LEAVE ENCASHMENT AND CGEGIS OF SH. K.KIRAN KUMAR, EX-LDC TO SETTLE PENDING	DR(A)			

				DUES REG.				
4520 /201 7	20/1 1/20 17	1242/ICA/HSC/17	DIRECTOR OF INFORMATIO N, DEPT. OF INFO & CULTURAL AFFAIRS, NABANNA	REGARDING VISIT OF HON. MR. JUSTICE SATISH CHANDRA, PRESIDENT OF CESTAT TO CESTAT, KOLKATA	PA			
4521 /201 7	21/1 1/20 17	NIL	K.K.SHARMA	LEAVE APPLICATION FROM 10.11.2017 TO 24.11.2017	DR(A)			
4522 /201 7	21/1 1/20 17	A-50050/268/2017- AD.IC(CESTAT)	S.BHOWMIC K, UNDER SECRETARY TO THE GOVT. OF INDIA	EXTENSION OF DEPUTATION PERIOD IN R/O SHRI SUNIL KUMAR, T.O. FOR THE SIXTH YEAR REGARDING	DR(A)			
4523 /201 7	21/1 1/20 17	R-20011/250/2017-A.D.C (CESTAT)	SHAMIK BHOWMICK, CPIO, MINISTRY OF FINANCE, DEPT. OF REVENUE	RTI RELATED APPLICATION	CPI O			
4524 /201 7	21/1 1/20 17	33/(1)/H.C. CASES/CESTAT/ALLD/20 16 DT 21.11.2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF AADHAR CARD OF SHRI GAUTAM CHAUDHARY, ADVOCATE REGARDING	DR(A)			
4525 /201	22/1 1/20	NIL	ANIL CHOUDHAR	Permission for pronouncement	PA			

7	17		Y, MEMBER (J), CESTAT, ALLAHABAD					
4526 /201 7	22/1 1/20 17	NIL DATED 21.11.2017	M.V. RAVINDRAN, MEMBER(JUDICIAL)	REGARDING ONE DAY RH APPLICATION	DR(A)			
4527 /201 7	22/1 1/20 17	NIL	C J MATHEW, MEMBER(T), CESTAT, MUMBAI	APPLICATION FOR 02 DAYS EL	DR(A)			
4528 /201 7	22/1 1/20 17	NIL	ANITHA JAYAKUMAR, SR. P.S.	FORM OF APPLICATION FOR 31 DAYS EL	DR(A)			
4529 /201 7	22/1 1/20 17	C-8(1)/COURT CASES/R. RAVICHANDRAN/2017 & C-8(2)/COURT CASES/S.GOPINATH/2017 DATED 22.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/HOO	CAT CASE FILED BY SHRI S. GOPINATH, MTS, CESTAT, KOLKATA & SHRI R. RAVICHANDRAN, MTS, CESTAT, CHANDIGARH	DR(A)			
4530 /201 7	22/1 1/20 17	17857/2017/SEC-XIV DATED 16TH NOVEMBER, 2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 18245 OF 2017	DR(J)			
4531 /201 7	22/1 1/20 17	NIL	DEVENDER SINGH, MEMBER(TECHNICAL), CESTAT, CHANDIGARH	REGARDING APPEAL NO. C/50130-50131/2014	PA			
4532 /201 7	22/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (TECHNICAL), CESTAT,	REGARDING APPEAL NO. E/2618/2007	PA			

			CHANDIGARH					
4533 /201 7	21/1 1/20 17	NIL	CESTAT, ALLAHABAD	REGARDING SOME PROBLEM IN	PA			
4534 /201 7	23/1 1/20 17	NIL	R.K.JAIN, PRESIDENT, EXCISE AND CUSTOMS BAR ASSOCIATIO N	RTI APPLICATION NO. RTI/10511/17 DATED 20/9/2017	PA			
4535 /201 7	23/1 1/20 17	2(3)/P.F./RKS/CESTAT/AL LD/2017 DATED 23.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF SANCTION ORDER OF LTC ADVANCE AND LEAVE SANCTION ORDER OF SHRI ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR REGARDING	Acc ount Secti on			
4536 /201 7	23/1 1/20 17	NIL	J.K. GOLAY, SR. P.S.	REGARDING FORM OF APPLICATION FOR LEAVE FROM 27.11.2017 TO 01.12.2017	DR(A)			
4537 /201 7	23/1 1/20 17	02/02/2017-NCLAT DATED 16TH NOV , 2017	C.S. SUDHA, REGISTRAR, NATIONAL COMPANY LAW APPELLATE TRIBUNAL	FILLING UP THE POSTS IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL ON DEPUTATION	DR(A)			

				OR CONTRACT BASIS				
4538 /201 7	23/1 1/20 17	NIL DATED 17.11.2017	KANU BANNERJEE, CESTAT, KOLKATA	PRAYER FOR PAY FIXATION DUE TO BE SETTLED SINCE JULY, 2008	DR(A)			
4539 /201 7	23/1 1/20 17	01/CESTAT/BANG/SKT DATED 20.11.2017	SANTOSH KUMAR TIWARI, ASSISTANT REGISTRAR, CESTAT, BANGALORE	FORWARDIN G OF LEAVE APPLICATION REGARDING	DR(A)			
4540 /201 7	23/1 1/20 17	04/CESTAT/HYD/PF/KS/1 5 DATED 20.11.2017	KRIPA SHANKER, ASSISTANT REGISTRAR, CESTAT,HYD ERABAD	FORWARDIN G OF LEAVE APPLICATION IN R/O SHRI KRIPA SHANKER, ASST. REGISTRAR	DR(A)			
4541 /201 7	23/1 1/20 17	15(1)CESTAT/PEN/GR- PEON/2013 DATED 21/11/2017	L. MANOHAR, ASSISTANT REGISTRAR/ HOO, CESTAT, CHENNAI	INTIMATION REGARDING DEATH OF SHRI G. RAMAMURTH Y, PEON (RETIRED) REGARDING	DR(A)			
4542 /201 7	23/1 1/20 17	D-6(1)WEEKLY DISPATCH OF ORDERS/2014 DT 20.11.2017	ASSISTANT REGISTRAR, CESTAT, CHENNAI	WEEKLY DISPATCH STATEMENT REGARDING	Com puter Cell			
4543 /201 7	23/1 1/20 17	NIL DATED 20.11.2017	P.K. NEELA REDDY, SR. PS. CESTAT, HYDERABAD	REGARDING REFUND OF THE EXCESS AMOUNT OF ADVANCE DRAWN FOR TOUR BY	Acc ount Secti on			

				SHRI M.V. RAVINDRAN, MEMBER (J)				
4544 /201 7	23/1 1/20 17	CESTAT/MUM/RN/2017 DATED 21.11.2017	RAMESH NAIR, MEMBER(J), CESTAT, MUMBAI	APPLICATION FOR CASUAL LEAVE REGARDING	DR(A)			
4545 /201 7	23/1 1/20 17	NIL DATED 17.11.2017	DR. D.N. PANDA, JUDICIAL MEMBER, CESTAT, MUMBAI	IMPLEMENTA TION of NIC PROJECT FOR COMPUTERIZ ATION OF RECORDS OF TRIBUNAL- MUMBAI ZONAL BENCH	DR(A)			
4546 /201 7	23/1 1/20 17	NIL DATED 20.11.2017	DR. D.M. MISRA, MEMBER (J)	REGARDING TRANSFER TO MUMBAI BENCH	DR(A)			
4547 /201 7	23/1 1/20 17	NIL	C J MATHEW, MEMBER (T)	REGARDING APPLICATION FOR LEAVE	DR(A)			
4548 /201 7	23/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (TECHNICAL) , CESTAT, CHANDIGAR H	REGARDING APPEAL NO. ST/1032/2010	PA			
4549 /201 7	27/1 1/20 17	NIL DATED 27.11.2017	CHANDERKA NTA, SR. PRIVATE SECRETARY	JOINING REPORT AFTER AVAILING EL	DR(A)			
4550 /201 7	27/1 1/20 17	NIL	RITESH SHAH, ASSISTANT MANAGER - FIN	REGARDING SETTLEMENT OF OUR INVOICES	DR(A)	CT		
4551 /201	27/1 1/20	06/WO/WASTE PAPERS/CESTAT/10	DEPUTY REGISTRAR	OFFICE NOTE REGARDING	DR(J)			

7	17		(JUDICIAL)	REQUEST TO DEPUTE AT LEAST 03 STAFF IN RECORD SECTION TO COMPLETE THE WEEDING OUT WORK OF ALL DECIDED JUDICIAL FILES				
4552 /201 7	27/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (TECHNICAL), CESTAT, CHANDIGARH	REQUEST FOR PRONOUNCEMENT OF ORDER IN APPEAL NO. E/2618/2007	PA			
4553 /201 7	27/1 1/20 17	NIL	SUNDAR SINGH, MTS	FORM OF APPLICATION FOR 03 DAYS EL	DR(A)			
4554 /201 7	27/1 1/20 17	NIL	RAKESH KUMAR, MTS	JOINING REPORT AFTER AVAILING LEAVE	DR(A)			
4555 /201 7	27/1 1/20 17	R.20011/08/2016-AD.1C(CESTAT)	ARVIND SARAN, DEPUTY SECRETART TO THE GOVERNMENT OF INDIA	RTI APPLICATION NO. RTI/P-265/9626/15 DATED 26.12.2015 REGARDING	CPI O			
4556 /201 7	27/1 1/20 17	NIL	T VISWAPRAKASH, DEPUTY REGISTRAR, H.O.O., CESTAT,	RELIEVING ORDER OF SHRI SAGAR L KHARAK, STENO-II	DR(A)			

			MUMBAI					
4557 /201 7	27/1 1/20 17	CESTAT(EZB)/LEAVE/PK C/2016/2 DATED 27.11.2017	P. K. CHOUDHAR Y, MEMBER (JUDICIAL), CESTAT, KOLKATA	APPLICATION FOR EL	DR(A)			
4558 /201 7	27/1 1/20 17	NIL	SULEKHA BEEVI C.S., MEMBER(J), CESTAT, CHENNAI	REGARDING ONE DAY CL	DR(A)			
4559 /201 7	27/1 1/20 17	NIL	M. V. RAVINDRAN, MEMBER (J)	REGARDING RH ON 24.11.2017	DR(A)			
4560 /201 7	27/1 1/20 17	CESTAT(EZB)/LEAVE/PK C/2016/2 DATED 21.11.2017	P. K. CHOUDHAR Y, MEMBER (J), CESTAT, KOLKATA	REGARDING JOINING REPORT	DR(A)			
4561 /201 7	27/1 1/20 17	NIL	SANGEETA MALHOTRA, COURT MASTER	REGARDING EX POST FACTO PERMISSION FOR PURSUING MASTERS DEGREE	DR(A)			
4562 /201 7	27/1 1/20 17	5(1)/DL/CM/CESTAT/ALL D/2015 DATED 23.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G APPLICATION REGARDING FIXATION OF PAY IN RESPECT OF SHRI DHEERAJ LAL, COURT MASTER	DR(A)			
4563 /201 7	27/1 1/20 17	4A/ESTT./ACCOMMODA TION/CESTAT/KOL/98/PA RT-I DATED 23.11.2017	T.K. SARKAR, DEPUTY REGISTRAR	REGARDING PRELIMINAR Y ESTIMATION OF CIVIL AND	DR(A)			

				ELECTRICAL WORKS				
4564 /201 7	27/1 1/20 17	C-8(1)/COURT CASES/ R. RAVICHANDRAN/ 2017 & C-8 (2)/ COURT CASES/ S. GOPINATH/ 2017 DATED 22.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/HOO	CAT CASE FILED BY SHRI S. GOPINATH, MTS, CESTAT, KOLKATA & SHRI R. RAVICHANDRAN, MTS, CESTAT, CHANDIGARH	DR(A)			
4565 /201 7	27/1 1/20 17	NIL	SANGEETA MALHOTRA, COURT MASTER	REGARDING SUBMISSION OF BGL DEGREE	DR(A)			
4566 /201 7	27/1 1/20 17	CESTAT/MUM/AK/2017 DATED 21.11.2017	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING APPLICATION FOR MEDICAL ADVANCE IN RESPECT OF SHRI ASHISH KAMTEKAR, MTS REGARDING	DR(A)			
4567 /201 7	27/1 1/20 17	A-50050/191/2016-AD.IC(CESTAT) DATED 16 TH NOV, 2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	ENGAGEMENT OF STAFF ON CONTRACT BASIS REGARDING	DR(A)			
4568 /201 7	27/1 1/20 17	A.19011/02/2009-AD.1C(CESTAT) DATED 21ST NOV, 2017	S. BHOWMICK, UNDER SECRETARY	REGARDING VIGILANCE CLEARANCE IN REPECT OF	DR(A)			

			TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	SHRI D. N. PANDA, MEMBER (J), CESTAT				
4569 /201 7	27/1 1/20 17	NIL	SANGEETA MALHOTRA, COURT MASTER	FORM OF APPLICATION FOR 18 DAYS EL FROM 12.12.2017 TO 29.12.2017	DR(A)			
4570 /201 7	27/1 1/20 17	E 12012/1/2014-AD (HINDI-4) DATED 17.11.2017	DR. SATISH CHANDRA, JOINT DIRECTOR(H INDI)	REGARDING TRAINING IN UNDERTAKIN G DEPARTMEN TS	DR(A)	HIND I		
4571 /201 7	27/1 1/20 17	01/CESTAT/BANG/ADMN . DATED 22.11.2017	ASSISTANT REGISTRAR, CESTAT, BANGALORE	REGARDING INFO. FOR PUBLICATION OF CESTAT TELEPHONE DIRECTORY	DR(A)	CT		
4572 /201 7	27/1 1/20 17	A-50050/269/2017-AD.IC(CESTAT)	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REGARDING MANPOWER MANAGEMEN T INFO SYSTEM OF CENTRAL GOVT. CIVILIAN EMPLOYEES REGARDING	DR(A)	CT		
4573 /201 7	27/1 1/20 17	18(1)/MISC/CESTAT/ALL D 2015-PART II DATED 22.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	FURNISHING OF INFO FOR PUBLISHING OF TELEPHONE DIRECTORY OF THIS TRIBUNAL FOR THE	DR(A)	CT		

				YEAR 2018 REGARDING				
4574 /201 7	27/1 1/20 17	NIL	T. VISWAPRAK ASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	REGARDING REQUISITE INFO FOR TELEPHONE DIRECTORY- 2018 REGARDING	DR(A)	CT		
4575 /201 7	27/1 1/20 17	18/(1)/MISC/CESTAT/ALL D 2015-PART II	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FURNISHING OF INFO FOR PUBLISHING OF TELEPHONE DIRECTORY OF THIS TRIBUNAL FOR THE YEAR 2018 REGARDING	DR(A)	CT		
4576 /201 7	27/1 1/20 17	CCO/BZ/R-II/02/2016/PT 15264 DATED 21.11.2017	S. L. KHEMCHAN DANI, ASSISTANT COMMISSIO NER	BUNCHING OF CASES ON IDENTICAL MATTER IN VARIOUS BENCHES OF CESTAT REGARDING	DR(J)			
4577 /201 7	27/1 1/20 17	IV(16)30/R/JDR/MISC/321/ 2017 DATED 21.11.2017	C. R. MEENA, COMMISSIO NER, CENTRAL GOODS AND SERVICE TAX COMMISSIO NERATE, JODHPUR	PROVIDING OF CERTIFIED TRUE COPIES OF FINAL ORDER OF ST/A/53210- 53278/2017- CU(DB) & ST/A/53436- 53500/2017-CU (DB)	DR(J)			
4578 /201 7	27/1 1/20 17	35283/2017/SEC. ELM DATED 22.11.2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 19500/2017	DR(J)			

4579 /201 7	27/1 1/20 17	22839/2017/SEC-XIV DATED 16 TH NOV, 2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 11035 OF 2017	DR(J)			
4580 /201 7	27/1 1/20 17	31948/2017/SEC.ELM DATED 20.11.2017	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NOS. 19410-19411 OF 2017	DR(J)			
4581 /201 7	27/1 1/20 17	IV (16)/R/309/2010/1676 DATED 23/4.11.2017	NISHITH GOYAL, COMMISSIO NER, CGST & CENTRAL EXCISE, JAIPUR	FILLING OF MISC APPEAL IN R/O CESTAT, NEW DELHI	Techn ical Offi cer			
4582 /201 7	27/1 1/20 17	NIL DATED 21.11.2017	VISHAL KAPOOR, APPELLANT	REQUEST FOR TRANSFER OF SERVICE TAX APPEAL NO. ST/1369/2011- CU(DB) TO PRINCIPAL BENCH, NEW DELHI	Techn ical Offi cer			
4583 /201 7	27/1 1/20 17	NIL	AREA FINANCE MANAGER, NORTHERN COALFIELDS LTD. JAYANT PROJECT	REGARDING REMOVAL OF DEFECT	Techn ical Offi cer			
4584 /201 7	27/1 1/20 17	33/(1)/H.C. CASES/ CESTAT/ ALLD 2016 DATED 21.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	FORWARDIN G OF AADHAR CARD OF SHRI GAUTAM CHAUDHARY, ADVOCATE REGARDING	Acc ount Secti on			
4585	27/1	2(3)/P.F./RKS/CESTAT/AL	ROHIT	FORWARDIN	Acc			

4587	28/1 1/20 17	NIL	LD/2017 DATED 23.11.2017	KUMAR SHUKLA, ASST. REGISTRAR/ HOO, CESTAT, ALLAHABAD	G OF SANCTION ORDER OF LTC ADVANCE AND LEAVE SANCTION ORDER OF SHRI ROHIT KUMAR SHUKLA, ASSISTANT REGISTRAR REGARDING	ount Secti on			
4586	28/1 1/20 17	NIL		DEVENDER SINGH, MEMBER (TECHNICAL) , CESTAT, CHANDIGAR H	REQUEST FOR PRONOUNCE MENT OF ORDER IN APPEAL NO. ST/1032/2010	PA			
4587	28/1 1/20 17	NIL		DEVENDER SINGH, MEMBER (TECHNICAL) , CESTAT, CHANDIGAR H	REQUEST FOR PRONOUNCE MENT OF ORDER IN APPEAL NO. C/50130- 50131/2014	PA			
4588	28/1 1/20 17	NIL		ANIL CHOUDHAR Y, MEMBER (J), CESTAT, ALLAHABAD	REGARDING PERMISSION FOR PRONOUNCE MENT OF APPEAL NO. ST/52773- 52774/2015-CU (DB)	PA			
4589	28/1 1/20 17	NIL		ARVIND KUMAR PANDEY, P.A., CESTAT, ALLAHABAD	REGARDING TOUR PROGRAMME OF HON. SHRI ANIL CHOUDHARY, MEMBER (J)	DR(A)	CT		

4590 /201 7	28/1 1/20 17	A-50050/274/2017- AD.IC(CESTAT) DATED 28TH NOV 2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT OF REVENUE	ON-LINE COLLECTION OF DATA ON REPRESENTA TION OF SCs, STs, OBCs AND PWD IN CENTRAL GOVT. SERVICES REGARDING	DR(A)			
4591 /201 7	28/1 1/20 17	NIL	SANGEETA MALHOTRA, COURT MASTER	PROFORMA FOR TAKING PRIOR PERMISSION BY GOVERNMENT SERVANTS FOR PRIVATE VISITS ABROAD	DR(A)			
4592 /201 7	28/1 1/20 17	NIL	SUNIL KUMAR, T.O.	FORM OF APPLICATION FOR LEAVE	DR(A)			
4593 /201 7	28/1 1/20 17	NIL	SUNIL KUMAR, T.O.	REGARDING JOINING REPORT	DR(A)			
4594 /201 7	28/1 1/20 17	NIL DATED 24.11.2017	DEVENDER SINGH, MEMBER (TECHNICAL)	REGARDING REQUEST FOR STATION LEAVE	DR(A)			
4595 /201 7	28/1 1/20 17	NIL DATED 27.11.2017	ANIL G. SHAKKARW AR, MEMBER (TECHNICAL) , CESTAT, ALLAHABAD	REGARDING JOINING REPORT	DR(A)			
4596 /201 7	28/1 1/20 17	NIL	C J MATHEW, MEMBER (TECHNICAL)	APPLICATION FOR 02 DAYS EL	DR(A)			
4597 /201 7	28/1 1/20 17	NIL	ANIL CHOUDHAR Y, MEMBER (J), CESTAT	PROFORMA FOR TAKING PRIOR PERMISSION	DR(A)			

				BY GOVERNMENT SERVANTS FOR PRIVATE ABROAD				
4598 /201 7	28/1 1/20 17	NIL DATED 27.11.2017	P. K. NEELA REDDY, SENIOR PRIVATE SECRETARY, CESTAT, HYDERABAD	REGARDING HPL APPLICATION OF HON. MEMBER(J) SHRI M.V. RAVINDRAN	DR(A)			
4599 /201 7	28/1 1/20 17	NIL DATED 23.11.2017	ASHOK JINDAL, MEMBER (J), CESTAT, AHMEDABAD	REGARDING REQUEST FOR SANCTION THREE DAYS CASUAL LEAVE	DR(A)			
4600 /201 7	28/1 1/20 17	NIL	YAKSHI J. CHAUHAN, ASSTT. REGISTRAR	FORM OF APPLICATION FOR LEAVE FOR 02 DAYS EL	DR(A)			
4601 /201 7	28/1 1/20 17	36/(1)/MISC/JUDICIAL/CESTAT/ALLD 2016 DATED 27.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO, CESTAT, ALLAHABAD	NOTICE REGARDING NO SINGLE MEMBER BENCH AVAILABILITY ON 28.11.2017 TO 01.12.2017	DR(J)			
4602 /201 7	29/1 1/20 17	NIL	SHRADDHA MISHRA, STENOGRAPHER, GR-III	REGARDING RELEASE OF SALARY FOR THE MONTH OF OCTOBER, 2017	DR(A)			
4603 /201 7	29/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (TECHNICAL), CESTAT,	REQUEST REGARDING PRONOUNCEMENT OF APPEAL NO.	PA			

			CHANDIGARH	E/2208/2010				
4604 /201 7	29/1 1/20 17	NIL	DEVENDER SINGH, MEMBER (TECHNICAL), CESTAT, CHANDIGARH	REQUEST REGARDING PRONOUNCEMENT OF APPEAL NO. E/60041-60043/2013	PA			
4605 /201 7	29/1 1/20 17	AV-24032/2017-AAI (123431) DATED 23 NOV, 2017	P.J. THOMAS, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF CIVIL AVIATION	CESTAT AHMEDABAD STAY ORDER NO. S939-949/WZB/AHD /2010 DT. 09 AUG 2010 REQUEST FOR EARLY CONSTITUTING LARGER BENCH AT CESTAT, AHMEDABAD	PA			
4606 /201 7	29/1 1/20 17	NIL	ANIL CHOUDHARY, MEMBER (J)	FORM OF APPLICATION FOR REVISED LEAVE	DR(A)			
4607 /201 7	29/1 1/20 17	NIL DATED 25.11.2017	AJAY DIGPAUL, CENTRAL GOVT. STANDING COUNSEL, DELHI HIGH COURT	W.P. NO. 15825 OF 2006 TITLED AS KRIPA SHANKAR V/S UOI & ORS	DR(A)			
4608 /201 7	29/1 1/20 17	NIL DATED 27.11.2017	MADHU MOHAN DAMODHAR, MEMBER (T)	APPLICATION FOR REVISED LEAVE I.E. EL FOR 02 DAYS FROM 30.11.2017 TO 01.12.2017	DR(A)			
4609 /201	29/1 1/20	NIL DATED 27.11.2017	MADHU MOHAN	REGARDING JOINING	DR(A)			

7	17		DAMODHAR, MEMBER (T)	REPORT				
4610 /201 7	29/1 1/20 17	NIL	MADHU MOHAN DAMODHAR, MEMBER (T)	REGARDING ONE DAY CL	DR(A)			
4611 /201 7	29/1 1/20 17	D-6(1)WEEKLY DISPATCH OF ORDERS/ 2014 DATED 23.11.2017	ASSISTANT REGISTRAR, CESTAT, CHENNAI	REGARDING WEEKLY DISPATCH STATEMENT	Com puter Cell			
4612 /201 7	29/1 1/20 17	D-6(1)WEEKLY DISPATCH OF ORDERS/2014 DATED 23.11.2017	ASSISTANT REGISTRAR, CESTAT, CHENNAI	REGARDING WEEKLY DISPATCH STATEMENT	Com puter Cell			
4613 /201 7	30/1 1/20 17	NIL	SEEMA SADANA, SPS	APPLICATION REGARDING 02 DAYS CL	DR(A)			
4614 /201 7	30/1 1/20 17	A-24(1)/LEAVE FILE/ LM- AR/ CHE/ 2014 DATED 29.11.2017	ASSISTANT REGISTRAR, CESTAT, CHENNAI	REGARDING FORWARDIN G OF EARNED LEAVE APPLICATION OF SHRI L. MANOHAR, AR	DR(A)			
4615 /201 7	30/1 1/20 17	NIL DATED 29.11.2017	T. VISWAPRAK ASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	REGARDING SENDING OF SPS ON TOUR TO CESTAT, MUMBAI REGARDING	DR(A)			
4616 /201 7	30/1 1/20 17	NIL	BINEESH KUMAR K.S., DEPUTY REGISTRAR	REGARDING APPLICATION FOR 01 DAY CASUAL LEAVE	DR(A)			
4617 /201 7	30/1 1/20 17	33/(1)/H.C. CASES/ CESTAT/ ALLD 2016 DATED 29.11.2017	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO,	REGARDING FILING COUNTER AFFIDAVIT AGAINST CIVIL MISC	DR(A)			

			CESTAT, ALLAHABAD	INTERVENTIO N APPLICATION				
4618 /201 7	30/1 1/20 17	NIL	P.K. NEELA REDDY, SPS, CESTAT, HYDERABAD	REGARDING HPL APPLICATION OF HON. SHRI M.V. RAVINDRAN	DR(A)			
4619 /201 7	30/1 1/20 17	A-20(2)/PERS.FILE/GD- LDC/CHE/2017 DATED 27.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/ HOO, CESTAT, CHENNAI	REGARDING FORWARDIN G OF CERTIFICATE FOR VERIFICATIO N	DR(A)			
4620 /201 7	30/1 1/20 17	27/11/2005- AD.1C(CESTAT).PT DATED 27 NOV 17	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT OF REVENUE	REGARDING OUTSOURCIN G OF POSTS OF MTS IN CESTAT	DR(A)			
4621 /201 7	30/1 1/20 17	11/2/2017-IFU-II DATED 24 NOV, 2017	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT. OF REVENUE	REGARDING ALLOCATION OF FUND UNDER MAJOR HEAD 7610- LOANS TO GOVERNMEN T SERVANTS (COMPUTER ADVANCE), UNDER GRANT NO. 29- DEPARTMEN T OF ECONOMIC AFFAIRS FOR	DR(A)			

				FY 2017-18				
4622 /2017	30/1 1/2017	A-50050/271/2017- AD.IC(CESTAT) DATED 23TH NOV 2017	S. BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA, MINISTRY OF FINANCE, DEPT OF REVENUE	REGARDING ONLINE COMPLAINT MANAGEMENT SYSTEM TITLED SEXUAL HARASSMENT ELECTRONIC BOX	DR(A)			
4623 /2017	30/1 1/2017	NIL DATED 29.11.2017	T. VISWAPRAKASH, DY. REGISTRAR, CESTAT, MUMBAI	REGARDING SENDING OF SPS ON TOUR TO CESTAT, MUMBAI	DR(A)			
4624 /2017	30/1 1/2017	237/CESTAT/CHENNAI/20 06 DATED 28.11.2017	L. MANOHAR, ASSISTANT REGISTRAR/ HOO, CESTAT, CHENNAI	REGARDING EXPEDITIOUS FOLLOW-UP AND SCRUTINY OF AUDIT REPORTS BY CHIEF VIGILANCE OFFICERS- REF FROM CVC	Account Section			
4625 /2017	30/1 1/2017	0351/1/RKP/TH/2017 DATED 18.09.17	ASTT. DIRECTOR OF ESTATES/ SU, DIRECTORATE OF ESTATES, NIRMAN BHAWAN, NEW DELHI	REGARDING CANCELLATION OF ALLOTMENT OF GOVERNMENT ACCOMMODATION- NON RECEIPT OF LICENSE FEE	Account Section			
4626 /2017	30/1 1/2017	1200/1/RKP/TH/2017 DATED 19.09.2017	ASSTT. DIRECTOR OF	REGARDING CANCELLATION OF	Account Section			

			ESTATES/SU, DIRECTORAT E OF ESTATES, NIRMAN BHAWAN, NEW DELHI	ALLOTMENT OF GOVERNMENT ACCOMMOD ATION- NON RECEIPT OF LICENSE FEE	on			
4627 /201 7	30/1 1/20 17	III(20)ARC/OIA/APP/1137/ 2012 DATED 23.11.2017	M.P. MEENA, JOINT COMMISSIO NER, CGST & CENTRAL EXCISE, UJJAIN (M.P.)	REGARDING DEPARTMEN TAL APPEAL NO. C/3391/2012 IN THE MATTER OF CCE, INDORE VS. HINDUSTAN MOTORS LTD AGAINST ORDER-IN- APPEAL NO. IND-CEX- OOO-229-12 DATED 08.08.2012	DR(J)			
4628 /201 7	30/1 1/20 17	V(30)ST/REV/ASR/24/2009 -10/8777 DATED 27.11.2017	DALBIR CHAND, SUPERINTEN DENT(REVIE W)	REQUEST FOR STATUS OF APPEAL FILED BY CCE, LUDHIANA V/S M/S SAWERA TRAVELS PVT. LTD AGAINST ORDER IN APPEAL NO. 171/CE/LDH/20 10 DATED 19.07.2010	Techn ical Offi cer			